

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

SL.NO.	CODE	DEPARTMENT WITH SUB CLASSIFICATION
1	AS 02.0	TITLE SUITS (IMMOVABLE PROPERTY)
2	AS 02.1	DECLARATION
3	AS 02.2	POSESSION
4	AS 02.3	INJUNCTION
5	AS 02.4	PARTITION
6	AS 02.5	WILLS
7	AS 02.6	OTHERS
8	AS 03.0	SPECIFIC PERFORMANCE
9	AS 04.0	MONEY SUITS
10	AS 04.1	SUITS ON PRONOTES & BONDS
11	AS 04.2	MORTGAGE SUITS
12	AS 04.3	TAX RECOVERY
13	AS 04.4	AGREEMENT
14	AS 04.5	Bank Matters
15	AS 04.6	Chit Fund
16	AS 04.7	OTHERS
17	AS 05.0	SUITS FOR DAMAGES
18	AS 05.1	BREACH OF CONTRACT
19	AS 05.2	TORT
20	AS 05.3	OTHERS
21	AS 06.0	PARTNERSHIP SUITS
22	AS 07.0	OTHER DECLARATORY SUITS
23	AS 08.0	TRUSTS & ENDOWMENTS
24	AS 09.0	MAINTENANCE
25	AS 10.0	ARBITRATION
26	AS 11.0	MISCELLANEOUS
27	AS 11.1	APHC
28	CC 01.0	CC Suomoto Cases
29	CCCA 01.0	LAND ACQUISITION SUITS
30	CCCA 01.1	SEC.18
31	CCCA 01.2	SEC.31
32	CCCA 01.144	CCCA
33	CCCA 02.0	TITLE SUITS(IMMOVABLE PROPERTY)
34	CCCA 02.1	DECLARATION
35	CCCA 02.2	POSESSION
36	CCCA 02.3	INJUNCTION
37	CCCA 02.4	PARTITION
38	CCCA 02.5	WILLS
39	CCCA 02.6	MISCELLANEOUS

40	CCCA 03.0	SPECIFIC PERFORMANCE
41	CCCA 04.0	MONEY SUITS
42	CCCA 04.1	SUITS ON PRONOTES 7 BONDS
43	CCCA 04.2	MORTGAGE SUITS
44	CCCA 04.3	TAX RECOVERY
45	CCCA 04.4	MISCELLANEOUS
46	CCCA 04.5	BANK MATTERS
47	CCCA 04.6	CHIT FUND
48	CCCA 05.0	SUITS FOR DAMAGES
49	CCCA 05.1	BREACH OF CONTRACT
50	CCCA 05.2	TORT
51	CCCA 05.3	MISCELLANEOUS
52	CCCA 06.0	PARTNERSHIP SUITS
53	CCCA 07.0	OTHER DECLARATORY SUITS
54	CCCA 08.0	TRUSTS & ENDOWMENTS
55	CCCA 09.0	MAINTENANCE
56	CCCA 10.0	ARBITRATION
57	CCCA 11.0	MISCELLANEOUS
58	CEA 01.0	CENTRAL EXCISE APPEAL
59	CEA 01.1	GENERAL AND CENVAT
60	CEA 01.2	REFUND CLAIM
61	CEA 01.3	PAYMENT OF DUTY TAX
62	CEA 01.4	PENALTY
63	CEA 01.5	INTEREST
64	CEA 01.6	EXEMPTION
65	CEA 01.7	SERVICE TAX LIABILITY
66	CEA 01.8	EDUCATION CASES
67	CERC 01.0	CENTRAL EXCISE REFERRED CASES
68	CERC 01.1	GENERAL AND CENVAT
69	CERC 01.2	REFUND CLAIM
70	CERC 01.3	PAYMENT OF DUTY TAX
71	CERC 01.4	PENALTY
72	CERC 01.5	INTEREST
73	CERC 01.6	EXEMPTION
74	CERC 01.7	SERVICE TAX LIABILITY
75	CERC 01.8	EDUCATION CASES
76	CMA 01.0	MOTOR VEHICLES ACT
77	CMA 01.1	INJURIES
78	CMA 01.2	DEATH
79	CMA 01.3	MISCELLANEOUS
80	CMA 02.0	W.C.ACT & E.S.I. ACT
81	CMA 02.1	W.C.ACT & E.S.I. ACT(INJURY)

82	CMA 02.2	W.C.ACT & E.S.I. ACT(DEATH)
83	CMA 02.3	W.C.ACT & E.S.I. ACT(MISC.)
84	CMA 03.0	ARBITRATION ACT
85	CMA 04.0	INDIAN SUCCESSION ACT
86	CMA 05.0	RAILWAY CLAIMS TRIBUNAL
87	CMA 05.1	INJURIES
88	CMA 05.2	DEATH
89	CMA 06.0	C.P.C.
90	CMA 06.1	ORDER 43
91	CMA 06.2	ORDER 21
92	CMA 06.3	C.P.C.(MISC.)
93	CMA 07.0	MATRIMONIAL CASES
94	CMA 07.1	RESTITUTION OF CONJUGAL RIGHTS
95	CMA 07.2	JUDICIAL SEPARATION AND DIVORCE
96	CMA 07.3	MATRIMONIAL CASES(MISC.)
97	CMA 08.0	MUNCIPAL CORPORATION ACT
98	CMA 09.0	GUARDIANS & WARDS ACT
99	CMA 10.0	MISCELLANEOUS
100	CMA 11.0	OTHERS
101	CMA 12.0	HINDU MARRIAGE ACT
102	CMA 13.0	ENDOWMENTS ACT
103	CMSA 01.0	CIVIL MISC. SECOND APPEALS
104	CRL 01.0	CRIMINAL MISC. MATTERS
105	CRL 01.1	U/s.302 I.P.C Conviction -Life imprisonment
106	CRL 01.2	U/s.302 I.P.C Acquittal
107	CRL 01.3	U/s.302 I.P.C Conviction-Life imprisonment(through jail)
108	CRL 01.4	U/s.376 I.P.C (Rape) Life imprisonment
109	CRL 01.5	U/s.366 CrI.P.C CONFIRMATION OF DEATH SENTENCE
110	CRL 01.6	U/s.498 I.P.C Dowry harrasment (conviction)
111	CRL 01.7	U/s.498-A I.P.C Acquittal - Dowry harrasment
112	CRL 01.8	U/s.304-B I.P.C. Conviction - Dowry Death
113	CRL 01.9	U/s.304-B I.P.C Acquittal Dowry Death
114	CRL 01.10	U/s.376 I.P.C Conviction - Rape
115	CRL 01.11	U/s.376 I.P.C Acquittal - Rape
116	CRL 01.12	U/s.3 of S.C. and ST Act Conviction
117	CRL 01.13	U/s.3 of S.C.and ST Act Acquittal
118	CRL 01.14	U/s.138 and 142 N.I.Act Conviction
119	CRL 01.15	U/s.138 and 142 N.I.Act Acquittal
120	CRL 01.16	U/s.7 of P.C.Act-A.C.B.Conviction
121	CRL 01.17	U/s.7 of P.C.Act-A.C.B.Aquittal
122	CRL 01.18	Conviction-C.B.I Cases
123	CRL 01.19	Acquittal-C.B.I Cases

124	CRL 01.20	Conviction-under E.C.Act
125	CRL 01.21	Acquittal-under E.C.Act
126	CRL 01.22	Conviction-under Economic Offences Act
127	CRL 01.23	Acquittal-under Economic Offences Act
128	CRL 01.24	Conviction-under N.D.P.S.Act
129	CRL 01.25	Acquittal-under N.D.P.S.Act
130	CRL 01.26	U/s.354 I.P.C Conviction (outrage the modesty of women)
131	CRL 01.27	U/s.354 I.P.C Acquittal (outrage the modesty of women)
132	CRL 01.28	U/s.307 I.P.C Conviction (attempt to murder)
133	CRL 01.29	U/s.307 I.P.C Acquittal (attempt to murder)
134	CRL 01.30	U/s.395 I.P.C Conviction (Dacoity)
135	CRL 01.31	U/s.395 I.P.C Acquittal (Dacoity)
136	CRL 01.32	U/s.498 I.P.C Conviction Dowry harrasement
137	CRL 01.33	U/s.498 I.P.C Acquittal Dowry harrasement
138	CRL 01.34	U/s.304 I.P.C Conviction Dowry Death
139	CRL 01.35	U/s.304 I.P.C Acquittal Dowry Death
140	CRL 01.36	U/s.376 I.P.C Conviction(rape)
141	CRL 01.37	U/s.376 I.P.C Acquittal(rape)
142	CRL 01.38	U/s.3 of S.C. and S.T.Act-Conviction
143	CRL 01.39	U/s.3 of S.C.and S.T.Act-Acquittal
144	CRL 01.40	U/s.138 and 142 N.I.Act-Conviction
145	CRL 01.41	U/s.138 and 142 N.I.Act-Conviction
146	CRL 01.42	Conviction Under P.C.Act-PSE and A.C.B.cases
147	CRL 01.43	Acquittal Under P.C.Act-PSE and A.C.B.cases
148	CRL 01.44	Conviction-C.B.I Cases
149	CRL 01.45	Acquittal-C.B.I Cases
150	CRL 01.46	Conviction Under E.C.Act
151	CRL 01.47	Acquittal Under E.C.Act
152	CRL 01.48	Acquittal Under Economic Offences Act
153	CRL 01.49	Conviction under N.D.P.S.Act
154	CRL 01.50	Acquittal Under N.D.P.S.Act
155	CRL 01.51	U/s.354 I.P.C Conviction (modesty of women)
156	CRL 01.52	U/s.354 I.P.C Acquittal (modesty of women)
157	CRL 01.53	U/s.374 I.P.C Conviction
158	CRL 01.54	U/s.374 I.P.C Acquittal
159	CRL 01.55	U/s.395 I.P.C Conviction (Dacoity)
160	CRL 01.56	U/s.395 I.P.C Acquittal (Dacoity)
161	CRL 01.57	Other offences not covered above
162	CRL 01.58	U/s.145 and 146 Cr.P.C by executive magistrate
163	CRL 01.59	U/s.395(2) Cr.P.C.reference by Judicial Officers
164	CRL 01.60	U/s.125 Cr.P.C.maintenance matters
165	CRL 01.61	U/s.438 Cr.p.c Anticipatory Bail

166	CRL 01.62	U/s.437 and 439 Cr.p.c Regular Bail
167	CRL 01.63	U/s.482 Cr.p.c Quash the F.I.R
168	CRL 01.64	U/s.145 Cr.p.c before the executive magistrate
169	CRL 01.65	U/s.482 Cr.p.c Quash the proceedings U/s.498-A I.P.C
170	CRL 01.66	U/s.482 Cr.p.c Quash the proceedings U/s.304-B I.P.C
171	CRL 01.67	U/s.482 Cr.p.c under S.C.and S.T.Act
172	CRL 01.68	U/s.482 Cr.p.c under sec.138 and 142
173	CRL 01.69	U/s.482 Cr.p.c under P.C.Act-SPE and ACB Cases
174	CRL 01.70	U/s.482 Cr.p.c under C.B.I cases
175	CRL 01.71	U/s.482 Cr.p.c under E.C.Act
176	CRL 01.72	U/s.482 Cr.p.c under sec.354 I.P.C
177	CRL 01.73	U/s.482 Cr.p.c under sec.195 I.P.C
178	CRL 01.74	U/s.482 Cr.p.c under sec.125
179	CRL 01.75	U/s.482 Cr.p.c Other offences not covered(Misc.)
180	CRL 01.76	U/s.407 Transfer of cases from Crl Court to Crl Court
181	CRL 01.77	U/s.407 Transfer of cases from subord court to High Court
182	CRL 01.78	U/s.482 Cr.P.C Crl.M.Ps.
183	CRL 01.79	CrI.M.Ps. U/s.439(2) CrI.P.C.Cancellatton of bail
184	CRL 01.80	TR CMP
185	CRL 01.81	CERC
186	CRL 01.82	RT CMP
187	CRL 01.83	COOP. SUGAR FACTORIES/SOCIETIES
188	CRL 01.84	U/s.304-B I.P.C Conviction - Life imprisonment
189	CRL 01.85	U/s.372 I.P.C Acquittal victim against 302 Cr.P.C
190	CRL 01.86	U/s.304-A I.P.C Conviction Motor Accident
191	CRL 01.87	U/s.304-A I.P.C Acquittal Motor Accident
192	CRL 01.88	U/s.498 I.P.C Acquittal - Detaining married Women
193	CRL 01.89	U/s.498 I.P.C Conviction - Detaining married Women
194	CRL 01.90	U/s.323 to 338 I.P.C Conviction - Hurting Voluntarily
195	CRL 01.91	U/s.323 to 338 I.P.C Acquittal - Hurting Voluntarily
196	CRL 01.92	U/s.506 I.P.C Conviction - CrI. Intemidation to cause death
197	CRL 01.93	U/s.507 I.P.C Acquittal - CrI. Intemidation to cause death
198	CRL 01.94	U/s.377 I.P.C Conviction - Unnatural Offences
199	CRL 01.95	U/s.377 I.P.C Acquittal - Unnatural Offences
200	CRL 01.96	U/s.352 to 358 I.P.C Conviction- Assault/Use of Crml. forces
201	CRL 01.97	U/s.352 to 358 I.P.C Acquittal - Assault/Use of Crml. forces
202	CRL 01.98	U/s.363 tp 366 I.P.C Conviction - Kidnapping
203	CRL 01.99	U/s.363 I.P.C Acquittal - Kidnapping
204	CRL 01.100	U/s.366-A to 373 I.P.C Conviction-Procuratton of Minor Girl
205	CRL 01.101	U/s.366-A to 373 I.P.C Acquittal-Procuratton of Minor Girl
206	CRL 01.102	U/s.417 to 420 I.P.C Conviction - Cheating
207	CRL 01.103	U/s.417 to 420 I.P.C Acquittal - Cheating

208	CRL 01.104	U/s.447 to 462 I.P.C Conviction - Criminal trespass
209	CRL 01.105	U/s.447 to 462 I.P.C Acquittal - Criminal trespass
210	CRL 01.106	U/s.465 to 474 I.P.C Conviction - Forgery
211	CRL 01.107	U/s.465 to 474 I.P.C Acquittal - Forgery
212	CRL 01.108	U/s.475 to 488 I.P.C Conviction - Counter Feiting
213	CRL 01.109	U/s.489 (A to E) I.P.C Acquittal - Counter Feiting
214	CRL 01.110	U/s.489 I.P.C Conviction-Destroying property to cause injury
215	CRL 01.111	U/s.489 I.P.C Acquittal-Destroying property to cause injury
216	CRL 01.112	U/s.311 Cr.P.C Conviction- Addl. Evidence
217	CRL 01.113	U/s.311 Cr.P.C Acquittal - Addl. Evidence
218	CRL 01.114	DVC-2005 Conviction - Domestic Violence Act
219	CRL 01.115	DVC-2005 Acquittal - Domestic Violence Act
220	CRL 01.116	3&4 D.P.Act Conviction - Dowry Prohibition
221	CRL 01.117	3&4 D.P.Act Acquittal - Dowry Prohibition
222	CRL 01.118	U/s.311 Additional Evidence
223	CRL 01.119	U/s.498-A I.P.C Conviction - Dowry harrasment
224	CRL 01.120	U/s.363 tp 366 I.P.C Acquittal - Kidnapping
225	CRL 01.121	U/s.376-D I.P.C Conviction - Rape
226	CRL 01.122	U/s.376-D I.P.C Acquittal - Rape
227	CRL 01.123	U/s.482 r/w 70(2) NBW Dismissed
228	CRL 01.124	U/s.227&239 Cr.P.C - Discharge Accused.
229	CRL 01.125	U/s.482 Cr.P.C r/w 70(2)
230	CRL 01.126	U/s.482 Cr.P.C r/w 457 - Release of Vehicle
231	CRL 01.127	U/s.482 Cr.P.C r/w 451 - Release of Property(Pending Trial)
232	CRL 01.128	U/s.482 Cr.P.C r/w 452 - Release of Property(Conclude Trial)
233	CRL 01.129	U/s.389(2) Cr.P.C - Lower Court Appeal Bail
234	CRL 01.130	U/s.440(2) Reduce the surety amount NBW Pending
235	CRL 01.131	U/s.482 r/w 70(2) NBW DISMISSED
236	CRL 01.132	U/s.311 Cr.p.c. Conviction-Addl Evidence
237	CRL 01.133	U/s.311 Cr.P.C Acquittal - Addl. Evidence
238	CRL 01.134	DVC-2005 Conviction - Domestic Violence Act
239	CRL 01.135	DVC-2005 Acquittal - Domestic Violence Act
240	CRL 01.136	3&4 D.P.Act Conviction - Dowry Prohibition
241	CRL 01.137	3&4 D.P.Act Acquittal - Dowry Prohibition
242	CRL 01.138	DVC-2005 Conviction - Domestic Violence Act
243	CRL 01.139	U/s.482 Cr.p.c under Economic Offences Act
244	CRL 01.140	U/s.482 Cr.p.c under N.D.Pl.s.Act
245	CRL 01.141	Other offences not covered above
246	CRL 01.142	Conviction under Economic Offences Act
247	CRL 01.143	U/s.482 Cr.p.c Quash the P.R.C
248	CRL 01.145	OTHER OFFENCES NOT COVERED IN THE BENCH
249	CRL 01.146	NATIONAL INVESTIGATION AGENCY 2008(CONVICTION)

250	CRL 01.147	NATIONAL INVESTIGATION AGENCY 2008(Acquittal)
251	CRL 01.148	U/s.482 BNSS Anticipatory Bail(CRL.4A-N)
252	CRL 01.149	U/s.480 and 483 BNSS Regular Bail(CRL.4B-N)
253	CRL 01.150	U/s.528 BNSS Quash the F.I.R(CRL.5A-N)
254	CRL 01.151	U/s.528 BNSS Quash the P.R.C(CRL.5B-N)
255	CRL 01.152	U/s. 164 BNSS Before the Executive Magistrate(CRL.5C-N)
256	CRL 01.153	U/s. 528 BNSS Quash the Proc. U/s. 85 BNS(CRL.5D-N)
257	CRL 01.154	U/s. 528 BNSS Quash the proc. U/s. 80 BNS(CRL.5E-N)
258	CRL 01.155	U/s. 528 BNSS under SC & ST Act(CRL.5F-N)
259	CRL 01.156	U/s. 528 BNSS under 138 & 142 N.I. Act(CRL.5G-N)
260	CRL 01.157	U/s. 528 BNSS under P.C.Act - SPE & ACB Cases(CRL.5H-N)
261	CRL 01.158	U/s. 528 BNSS under C.B.I. Cases(CRL.5I-N)
262	CRL 01.159	U/s. 528 BNSS under E.C.Act(CRL.5J-N)
263	CRL 01.160	U/s. 528 BNSS under Economic Offences Act(CRL.5K-N)
264	CRL 01.161	U/s. 528 BNSS under NDPS Act(CRL.5L-N)
265	CRL 01.162	U/s. 528 BNSS under Section 74 BNS(CRL.5M-N)
266	CRL 01.163	U/s. 528 BNSS under Section 231 BNS(CRL.5N-N)
267	CRL 01.164	U/s. 528 BNSS under Section 144 BNS(CRL.5O-N)
268	CRL 01.166	U/s. 348 BNSS Additional Evidence(CRL.5P1-N)
269	CRL 01.167	U/s. 348 BNSS Additional Evidence - Conviction(CRL.5P2-N)
270	CRL 01.168	U/s. 348 BNSS Additional Evidence - Acquittal(CRL.5P3-N)
271	CRL 01.169	U/s.528 BNSS r/w 72(2) BNSS NBWs Dismissed(CRL.5Q-N)
272	CRL 01.170	U/s. 447 BNSS - Transfer of Cases from CrI. Court to CrI. Court(CRL.6A-N)
273	CRL 01.171	U/s. 447 BNSS - Transfer of Cases from Subordinate Courts to High Court(CRL.6B-N)
274	CRL 01.172	U/s. 528 BNSS (CrI.M.Ps.)(CRL.7A-N)
275	CRL 01.173	U/s. 528 BNSS r/w 72(2) BNSS(CRL.7A1-N)
276	CRL 01.174	U/s. 528 BNSS r/w 503 BNSS - Release of Vehicle(CRL.7A2-N)
277	CRL 01.175	U/s. 528 BNSS r/w 497 BNSS - Release of Property (pending Trial)(CRL.7A3-N)
278	CRL 01.176	U/s. 528 BNSS r/w 498 BNSS - Release of Property (Conclude Trial)(CRL.7A4-N)
279	CRL 01.177	U/s. 430 BNSS Lower Court Appeal Bail(CRL.7A5-N)
280	CRL 01.178	U/s. 483(3) BNSS - Cancellation of Bail(CRL.7B-N)
281	CRL 01.179	U/s. 484(2) BNSS Reduce Surety amount - NBWs pending(CRL.7B1-N)
282	CRL 01.180	Bail Relaxation Magistrate Court 483(1)(b) BNSS & Sessions Court 528 BNSS(CRL.7B2-N)
283	CRL 01.181	U/s. 84 BNS (Dowry Harassment) - Conviction(CrI.3A1-N)
284	CRL 01.182	U/s. 84 BNS (Dowry Harassment) - Acquittal(CrI.3A2-N)
285	CRL 01.183	U/s. 105 BNS (Dowry Death) - Conviction(CrI.3B1-N)
286	CRL 01.184	U/s. 105 BNS (Dowry Death) - Acquittal (CrI.3B2-N)
287	CRL 01.185	U/s. 64 BNS (Rape) - Conviction(CrI.3C1-N)
288	CRL 01.186	U/s. 64 BNS (Rape) - Acquittal(CrI. 3C2-N)
289	CRL 01.187	U/s. 74 BNS (Modesty of Women) - Conviction(CrI.3K1-N)

290	CRL 01.188	U/s. 74 BNS (Modesty of Women) - Acquittal(Crl.3K2-N)
291	CRL 01.189	U/s. 146 BNS - Conviction(Crl.3L1-N)
292	CRL 01.190	U/s. 146 BNS -Acquittal(Crl.3L2-N)
293	CRL 01.191	U/s. 310(2) BNS (Decoity) - Conviction(Crl.3M1-N)
294	CRL 01.192	U/s. 310(2) BNS (Decoity) - Acquittal(Crl.3M2-N)
295	CRL 01.194	U/s. 164 &165 BNSS by Executive Magistrate(Crl.3O-N)
296	CRL 01.195	U/s. 436(2) BNSS Regerence by Judicial Officers(Crl.3P-N)
297	CRL 01.196	U/s. 144 BNSS maintenance Cases/Matters(Crl.3Q-N)
298	CRL 01.197	U/s. 348 BNSS - Addl. Evidence - Conviction(Crl.3R1-N)
299	CRL 01.198	U/s. 348 BNSS - Addl. Evidence - Acquittal(Crl.3R2-N)
300	CRL 01.199	U/s. 528 BNSS r/w 72(2) BNSS - NBWs Dismissed(Crl.3R3-N)
301	CRL 01.200	U/s. 250 & 262 BNSS - Discharge Accused(Crl.3T3-N)
302	CRL 01.201	U/s. 85 BNS Dowry Harassment - Conviction(Crl.2A1-N)
303	CRL 01.202	U/s. 85 BNS IPC Dowry Harassment - Acquittal(Crl.2A2-N)
304	CRL 01.203	U/s. 84 BNS Detaining Married Women - Acquittal(Crl.2A3-N)
305	CRL 01.204	U/s. 84 BNS Detaining Married Women - Conviction(Crl.2A4-N)
306	CRL 01.205	U/s. 80 BNS Conviction Dowry Death(Crl.2B1-N)
307	CRL 01.206	U/s. 80 BNS Acquittal Dowry Death(Crl.2B2-N)
308	CRL 01.207	U/s. 106 BNS Conviction Motor Accident(Crl.2B3-N)
309	CRL 01.208	U/s. 106 BNS Acquittal Motor Accident(Crl.2B4-N)
310	CRL 01.209	U/s. 64 BNS Conviction - Rape(Crl.2C1-N)
311	CRL 01.210	U/s. 64 BNS Acquittal - Rape(Crl.2C2-N)
312	CRL 01.211	U/s. 70(1) BNS - Rape - Conviction(Crl.2C3-N)
313	CRL 01.212	U/s. 70(1) - Rape - Acquittal(Crl.2C4-N)
314	CRL 01.213	U/s. 74 BNS (Outrage the modesty of Women) - Conviction(Crl.2K1-N)
315	CRL 01.214	U/s. 74 BNS (Outrage the modesty of Women) - Acquittal(Crl.2K2-N)
316	CRL 01.216	U/s. 103(1) BNS Conviction Life Imprisonment(Crl.1A1-N)
317	CRL 01.217	U/s. 103(1) BNS Acquittal Life Imprisonment(Crl.1A2-N)
318	CRL 01.218	U/s. 103(1) BNS Conviction Life Imprisonment (Through Jail)(Crl.1A3-N)
319	CRL 01.219	U/s. 80 BNS Conviction Life Imprisonment(Crl.1A4-N)
320	CRL 01.220	U/s. 98 BNS Acquittal Victim against 339 BNSS(Crl.1A5-N)
321	CRL 01.221	U/s. 64 BNS (Rape) - Life Imprisonment(Crl. 1B-N)
322	CRL 01.222	U/s. 407 BNSS confirmation of Death Sentence(Crl.1C-N)
323	CRL 02.0	MP's and MLA's Cases
324	CRP 01.0	C.P.C.
325	CRP 01.1	P.D. MATTERS
326	CRP 01.2	AGAINST APPELATE ORDERS
327	CRP 01.3	ORDER 21 C.P.C.
328	CRP 01.4	MISCELLANEOUS
329	CRP 02.0	RENT CONTROL
330	CRP 03.0	SMALL CAUSES
331	CRP 04.0	TENANCY REVISION

332	CRP 05.0	LAND REFORMS
333	CRP 06.0	INSOLVENCY
334	CRP 07.0	ARTICLE 227
335	CRP 08.0	INAMS & ESTATES
336	CRP 09.0	LIMITATION ACT
337	CRP 10.0	ENTERTAINMENT TAX
338	CRP 11.0	MISCELLANEOUS
339	CRP 12.0	CRP Suotomo cases
340	CRP 13.0	ARBTRATION
341	FCA 01.0	MATRIMONIAL CASES
342	FCA 01.1	RESTITUTION OF CONJUGAL RIGHTS
343	FCA 01.2	JUDICIAL SEPARATION AND DIVORCE
344	FCA 01.3	MAINTANENCE
345	FCA 01.4	CHILD CUSTODY
346	FCA 01.5	DOWRY
347	FCA 01.6	OTHERS
348	FCA 01.7	MISCELLANEOUS
349	GTC 01.0	Gift Tax Cases
350	ITC 01.0	Income Tax Cases
351	ITTA 01.0	Income Tax Tribunal Appeals
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353	ITTA 01.2	U/Sec. 144 Best Judgement Assessment
354	ITTA 01.3	U/Sec. 147 Income Escaping Assessment
355	ITTA 01.4	U/Sec. 148 Notice for Income Escaped Assessment
356	ITTA 01.5	U/Sec. 149 Time Limit for Notice
357	ITTA 01.6	U/Sec. 153 A Assessment in case of search
358	ITTA 01.7	U/Sec. 154 Rectification of Mistake
359	ITTA 01.8	U/Sec. 158 Assessment of undisclosed income
360	ITTA 01.9	U/Sec. 201 Failure to deduct TDS
361	ITTA 01.10	U/Sec. 271 Failure to Furnish returns
362	ITTA 01.11	U/Sec. 190 R/W 194 B Deduction at Source and Advance payment
363	ITTA 01.12	U/Sec. 263 Revision of Orders Pre-Judicial to Revenue
364	ITTA 01.13	U/Sec.206 Persons deducting tax to furnish prescribed return
365	ITTA 01.14	U/Sec. 185 Assessment not complied with
366	ITTA 01.15	U/Sec. 12AA Income of Trust/Institutions from Contributions
367	ITTA 01.16	U/Sec. 163 Who may be regarded as Agent
368	ITTA 01.17	U/Sec. 194 Payments of Contrators
369	ITTA 01.18	U/Sec. 80 HHC Ded of profits retained for export business
370	ITTA 01.19	U/Sec. 132 Search abd Seizure
371	ITTA 01.20	U/Sec. 9 Income deemed to accrue or arise in india
372	ITTA 01.21	U/Sec.216 interest payable by Assesse
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374	ITTA 01.23	U/Sec.250 Procedure in appeal
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376	ITTA 01.25	U/Sec.(10)(1) Income Not included in Total Income
377	ITTA 01.26	U/Sec.251 Powers of the commissioner
378	ITTA 01.27	U/Sec.234(B) Interest of defaults in Payment of Advance tax
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380	ITTA 01.29	U/Sec.37 General
381	ITTA 01.30	U/Sec.195 Others Sums
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383	ITTA 01.32	U/Sec.72(1) Carry forward and set off bussiness Losses
384	ITTA 01.33	U/Sec.73 Losses in Speculation Business
385	ITTA 01.34	U/Sec.56(2) Income from other sources
386	ITTA 01.35	U/Sec.253 Appeals to the Appellate Tribunal
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388	ITTA 01.37	U/Sec.260A OF INCOME TAX ACT,1961
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393	LG 01.0	LAND GRABBING APPEAL
394	LGA 01.0	LAND GRABBING APPEAL
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405	OS 02.1	The Co.Act 1956 and Co.(Court) Rules 1959
406	OS 03.0	REFERRED COMPANY CASES
407	OS 03.1	U/s 20(1) Referred from Board for Indus Re-Construction
408	OS 04.0	COMPANY APPEAL
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411	OS 05.0	ARBITRATION APLICATION
412	OS 05.1	Arbitration and Reconciliation Act
413	OS 06.0	ORIGINAL SIDE APPEALS
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415	OS 07.0	CONTEMPT APPEALS

416	OS 07.1	U/s 10,11,12 of Contempt of Court Act
417	OS 08.0	CONTEMPT APPEALS
418	OS 08.1	U/s 19 R/w Rule 36 of the Contempt of Courts
419	OS 09.0	ORIGINAL PETITIONS
420	OS 09.1	U/s18,22 and 32of the Indian Divorce Act 1869
421	OS 09.2	U/s 51 of Designs Act
422	OS 09.3	U/s 52 of Adminstration General Act 1963
423	OS 09.4	U/s 301,233(a) 217 Indian Succession Act
424	OS 09.5	Trade And Merchandise
425	OS 09.6	Marks.Act 1956,U/s(56,103)
426	OS 09.7	O.P Transferred form L.C U/o of H.C.
427	OS 10.0	CIVIL SUITS
428	OS 10.1	Admiralties Judrisdiction(Indian Act 1860)
429	OS 10.2	U/s 40 of the industrail Reconstruction Bank of India Act
430	OS 10.3	1984 r/w Sec 13(3)of IRB Transfer of Undertaking Act 1977
431	OS 11.0	ELECTION PETITION
432	OS 11.1	Representation of the People Act 1951 U/s 80,80A,81
433	OS 12.0	RECRIMINATION PETITION
434	OS 12.1	Representation of the people Act 1951,U/s 97
435	OS 13.0	APPLICATION
436	OS 13.1	Co.s Act 1956 and Co.(Court) Rules 1959
437	OS 14.0	EXECUTION PETITION
438	OS 14.1	Order XXI of C.P.C
439	OS 15.0	U/S 25 OF GUADIANS AND WARDS ACT
440	RC 01.0	RC
441	RC 01.1	U/Sec.143 I.T.,8(2)I.ACT,15(3)G.T.Act,17.I.D.Act,21(b) C.A
442	RC 01.2	U/Sec.32 Depreciation inrespect of Buildings,Machinery&Plant
443	RC 01.3	U/Sec.263 Revision of Orders prejudicial to Revene
444	RC 01.4	U/Sec.195 Other Sums
445	RC 01.5	U/Sec.147 Income Escaping Assessment
446	RC 01.6	U/Sec.144 Best Judgement Assessment
447	RC 01.7	U/Sec. 10 Income not included in total Income
448	RC 01.8	U/Sec.80HH Deduction in respect of profits retained for expo
449	RC 01.9	U/Sec.16(3) r/w.21(4),23 Wealth Tax Act
450	RC 01.10	U/Sec.154 Rectification of Mistake
451	RC 01.11	U/Sec.271 Failure to furnish returns
452	RC 01.12	U/Sec.115J Special Provisions relating to certain companies
453	RC 01.13	U/Sec.250 Procedure in Appeal
454	RC 01.14	U/Sec.17 Salary,Perquisite and Profit in lieu of Salary
455	RC 01.15	U/Sec.184 Assessment as a Firm
456	RC 01.16	U/Sec.139 Return of Income
457	RC 01.17	U/Sec.251 Powers of the Commissioner

458	RC 01.18	U/Sec.40 Amount not deductible
459	RC 01.19	U/Sec.148 Issue of notice where income has escaped assessmen
460	RC 01.20	U/Sec.34 Conditions for depreciation,allowance and developme
461	RC 01.21	U/Sec.11 Income from property held for charitable purpose
462	RC 01.22	U/Sec.139(10)Intimation
463	RC 01.23	U/Sec.194 Dividends
464	RC 01.24	U/Sec.11-B Central Excise & Salt Act 1944.
465	RC 01.25	U/Sec..58 Amount not deductible
466	SA 01.0	CONCURRENT
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468	SA 01.2	POSSESSION (IMMOVABLE PROPERTY)
469	SA 01.3	MESNE PROFITS
470	SA 01.4	PERPETUAL INJUNCTION (IMMOVABLE PROPERTY)
471	SA 01.5	PARTITION(IMMOVABLE PROPERTY)
472	SA 01.6	JOINT POSSESSION
473	SA 01.7	CANCELLATION OF SALE DEED (IMMOVABLE PROPERTY)
474	SA 01.8	SPECIFIC PERFORMANCE OF CONTRACT(IMMOVABLE PROPERTY)
475	SA 01.9	PRE-EMPTION
476	SA 01.10	PRONOTES (MONEY SUITS)
477	SA 01.11	OTHER DOCUMENTS (MONEY SUITS)
478	SA 01.12	MORTGAGE (MONEY SUITS)
479	SA 01.13	RECOVERY OF TAX (MONEY SUITS)
480	SA 01.14	RELATING TO BANKS(MONEY SUITS)
481	SA 01.15	RECOVERY OF MONEY(CHIT FUNDS)
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483	SA 01.17	BREACH OF CONTRACT (DAMAGE SUITS)
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485	SA 01.19	OTHER DAMAGES
486	SA 01.20	DISSOLUTION OF PARTNERSHIP(PARTNERSHIP SUITS)
487	SA 01.21	RENDITION OF ACCOUNTS(PARTNERSHIP SUITS)
488	SA 01.22	OTHER DECLARATORY SUITS
489	SA 01.23	TRUSTS AND ENDOWMENTS
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491	SA 01.25	ADOPTION
492	SA 01.26	EASEMENTS
493	SA 01.27	BETWEEN LANDLORD AND TENANT
494	SA 01.28	OTHERS
495	SA 02.0	REVERSING
496	SA 02.1	DECLARATION OF TITLE (IMMOVABLE PROPERTY)
497	SA 02.2	POSSESSION(IMMOVABLE PROPERTY)
498	SA 02.3	MESNE PROFITS
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500	SA 02.5	PARTITION (IMMOVABLE PROPERTY)
501	SA 02.6	JOINT POSSESSION
502	SA 02.7	CANCELLATION OF SALE DEED
503	SA 02.8	SPECIFIC PERFORMANCE OF CONTRACT (IMMOVABLE PROPERTY)
504	SA 02.9	PRE-EMPTION
505	SA 02.10	PRONOTES (MONEY SUITS)
506	SA 02.11	OTHER DOCUMENTS (MONEY SUITS)
507	SA 02.12	MORTGAGE (MONEY SUITS)
508	SA 02.13	RECOVERY OF TAX (MONEY SUITS)
509	SA 02.14	RELATING TO BANKS (MONEY SUITS)
510	SA 02.15	RECOVERY OF MONEY (CHIT FUNDS)
511	SA 02.16	MISCELLANEOUS (CHIT FUNDS)
512	SA 02.17	BREACH OF CONTRACT (DAMAGE SUITS)
513	SA 02.18	OMISSION & COMMISSIONS (TORT) (DAMAGE SUITS)
514	SA 02.19	OTHER DAMAGES (DAMAGE SUITS)
515	SA 02.20	DISSOLUTION OF PARTNERSHIP (PARTNERSHIP SUITS)
516	SA 02.21	RENDITION OF ACCOUNTS (PARTNERSHIP SUITS)
517	SA 02.22	OTHER DECLARATORY SUITS
518	SA 02.23	TRUSTS AND ENDOWMENTS
519	SA 02.24	MAINTENANCE SUITS
520	SA 02.25	ADOPTION
521	SA 02.26	EASEMENTS
522	SA 02.27	BETWEEN LANDLORD AND TENANT
523	SA 02.28	OTHERS
524	SA 03.0	DISPOSAL OTHERWISE (PARTLY ALLOWED, DISPOSED OF REMANDED ETC)
525	SA 03.1	DECLARATION OF TITLE (IMMOVABLE PROPERTY)
526	SA 03.2	POSSESSION (IMMOVABLE PROPERTY)
527	SA 03.3	MESNE PROFITS
528	SA 03.4	PERPETUAL INJUNCTION (IMMOVABLE PROPERTY)
529	SA 03.5	PARTITION (IMMOVABLE PROPERTY)
530	SA 03.6	JOINT POSSESSION
531	SA 03.7	CANCELLATION OF SALE DEED (IMMOVABLE PROPERTY)
532	SA 03.8	SPECIFIC PERFORMANCE OF CONTRACT (IMMOVABLE PROPERTY)
533	SA 03.9	PRE-EMPTION
534	SA 03.10	PRONOTES (MONEY SUITS)
535	SA 03.11	OTHER DOCUMENTS (MONEY SUITS)
536	SA 03.12	MORTGAGE (MONEY SUITS)
537	SA 03.13	RECOVERY OF TAX (MONEY SUITS)
538	SA 03.14	RELATING TO BANKS (MONEY SUITS)
539	SA 03.15	RECOVERY OF MONEY (CHIT FUNDS)
540	SA 03.16	MISCELLANEOUS (CHIT FUNDS)
541	SA 03.17	BREACH OF CONTRACT (DAMAGE SUITS)

542	SA 03.18	OMISSIONS & COMMISSIONS (TORT) (DAMAGE SUITS)
543	SA 03.19	OTHER DAMAGES (DAMAGE SUITS)
544	SA 03.20	DISSOLUTION OF PARTNERSHIP (PARTNERSHIP SUITS)
545	SA 03.21	RENDITION OF ACCOUNTS (PARTNERSHIP SUITS)
546	SA 03.22	OTHER DECLARATORY SUITS
547	SA 03.23	TRUSTS AND ENDOWMENTS
548	SA 03.24	MAINTENANCE SUITS
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551	SA 03.27	BETWEEN LANDLORD AND TENANT
552	SA 03.28	OTHERS
553	TR 11.0	TR MISCELLEANOUS
554	TRC 01.0	TAX REVISION CASES
555	TRC 01.1	U/SEC.22(1) APGST ACT.
556	TRC 01.2	APVAT
557	TRCMP 01.0	TR CMP
558	TREVC 01.0	TAX REVISION CASES
559	TREVC 01.1	U/Sec.22(1) APGST Act.
560	TREVC 01.2	APVAT
561	WA 01.0	A.P.D.D.C.F.LTD.(MISC.MATTERS)
562	WA 01.1	A.P.D.D.C.F.LTD.SERVICE MATTERS
563	WA 01.3	NATIONA DAIRY DEVELOPMENT BOARD
564	WA 02.0	APPSC (MISC.MATTERS)
565	WA 02.2	RECRUITMENT
566	WA 02.3	RESERVATIONS
567	WA 02.4	APPOINTMENTS
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569	WA 02.6	TERMINATION
570	WA 02.7	PIL CASES FILED OTHERWISE (APPSC)
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572	WA 03.0	APSEB (MISC.MATTERS)
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580	WA 03.9	REBATE IN POWER TARRIF
581	WA 03.10	ARREARS
582	WA 03.12	APPOINTMENT
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584	WA 03.14	DISMISSAL
585	WA 03.15	REINSTATEMENT
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589	WA 03.19	TRANSFER
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594	WA 03.24	TENDERS
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596	WA 03.26	REFUND OF EXCESS AMOUNT COLLECTED
597	WA 03.27	PILFERAGE /THEFT OF ENERGY
598	WA 04.0	APSRTC (MISC. MATTERS)
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600	WA 04.3	APPOINTMENTS
601	WA 04.4	PROMOTION
602	WA 04.5	PAY FIXATION
603	WA 04.6	DISMISSAL
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605	WA 04.8	REINSTATEMENT
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607	WA 04.10	BACK WAGES
608	WA 04.11	EMPLOYMENT EXCHANGE
609	WA 04.12	SENIORITY
610	WA 04.13	SUSPENSION
611	WA 04.14	ABSORPTION
612	WA 04.15	PIL CASES FILED OTHERWISE (APSRTC)
613	WA 04.16	SUPERANNUATION /BENEFITS
614	WA 04.17	INCREMENTS
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617	WA 05.1	ALL SERVICE MATTERS
618	WA 05.2	LOANS AND ADVANCES
619	WA 05.3	RECOVERIES
620	WA 05.4	TRANSFERS
621	WA 05.5	MATTER RELATING TO RURAL BANKS
622	WA 05.6	QUESTIONING THE JURISDICTION
623	WA 05.7	PIL CASES FILED OTHERWISE(NATIONALISED BANKS)
624	WA 06.0	CUSTOMS AND CENTRAL EXCISE (MISC.MATTERS)
625	WA 06.1	PIL CASES FILED OTHERWISE(CUSTOMS&EXCISE)

626	WA 07.0	CENTRAL GOVERNMENT MATTERS (MISC.MATTERS)
627	WA 07.2	MINT COMPOUND
628	WA 07.3	NEGOTIABLE INSTRUMENTS ACT(CHEQUE BOUNCE)
629	WA 07.4	MINISTRIES OF CENTRAL GOVT.
630	WA 07.5	DOORDHARSHAN
631	WA 07.6	ALL INDIA RADIO
632	WA 07.7	PASSPORT OFFICE
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635	WA 07.10	MIN.OF HOME
636	WA 07.11	PIL CASES FILED OTHERWISE (CENTRAL GOVT.)
637	WA 07.12	SERVICE MATTERS
638	WA 07.13	CENTRAL GOVT. CORPORATIONS
639	WA 08.0	CINEMAS (MISC.MATTERS)
640	WA 08.1	AP CINEMAS REGULATION ACT 1955
641	WA 08.2	LICENCE -SECS 5,6
642	WA 08.3	RENEWALS - SECTION 12,12A,12B,RULES11&13
643	WA 08.4	TRANSFER,SUSPESSION SEC 10
644	WA 08.5	PERMISSION ,RULE 9
645	WA 08.6	PENALTY-SEC.9
646	WA 08.7	REATE OF COMMISSION - RULE 12
647	WA 08.8	DISTANCE RULE - RULE 7
648	WA 08.9	CINEMATOGRAPH ACT 1952 (CENTRAL)
649	WA 08.10	PIL CASES FILED OTHERWISE(CINEMAS)
650	WA 09.0	COOPERATIVE SOCIETIES (MISC.MATTERS)
651	WA 09.2	AMALGAMATION-SEC 15 A
652	WA 09.3	MERGER OF SOCIETY-SECS.76 & 77
653	WA 09.4	MEMBER INC/EXPULSION,DISQUALIFICATION
654	WA 09.5	APPOINTMENT OF PERSON-IN-CHARGE
655	WA 09.6	SUPERCESSION-SEC.34
656	WA 09.7	APPOINTMENT OF ENQUIRY OFFICER SECS.51&54
657	WA 09.8	ELECTIONS
658	WA 09.9	ARBITRATIONS, APPEALS, REVISIONS
659	WA 09.10	DIST.COOP.CENTRAL BANKS / COOP. BANKS
660	WA 09.11	APPOINTMENT
661	WA 09.12	REMOVAL
662	WA 09.13	SENIORITY
663	WA 09.14	PAY FIXATION
664	WA 09.15	DISCIPLINARY ACTION
665	WA 09.16	COMM.OF CORP.& REGISTRAR OF COOP.SOCIETIES
666	WA 09.17	AP COOPORATIVE OIL SEEDS GROVERS FEDERATION
667	WA 09.18	AP STATE COOPORATIVE CONSUMERS FEDERATION

668	WA 09.19	AP STATE COOP. SPINNING MILLS LTD.
669	WA 09.20	AGRL. COOP.SOCIETY DEPT.
670	WA 09.21	SCHEDULED CASTE SERVICE CO-OPERATIVE SOCIETY
671	WA 09.22	MISAPPROPRIATION OF FUNDS
672	WA 09.23	LOANS AND ADVANCES
673	WA 09.24	RECOVERY OF LOANS AND ADVANCES
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675	WA 09.26	COOPERATIVE MILK PRODUCERS
676	WA 09.27	SUPPERNUATION
677	WA 09.28	REVERSION
678	WA 09.29	A.P.COOP.RICE MILL FEDERATION
679	WA 09.30	A.P.STATE HANDLOOMS WEAVERS COOP.SOCIETY
680	WA 09.31	PIL CASES FILED OTHERWISE(COOP.SOCIETIES)
681	WA 09.32	SERVICE MATTERS
682	WA 09.33	AMENDMENT OF BY LAWS OF SOCIETY
683	WA 09.34	DIRECTOR /REGISTERS OF FISHER MAIN CO-OPARATIVE SOCIETY
684	WA 09.35	A.P. HOUSING FEDERATION/HOUSING SOCIETIES
685	WA 09.36	A.P. STATE COOP MARKETING FEDARATION LTD.
686	WA 09.37	A.P. COOP TRIBUNALS
687	WA 09.39	CO-OPERATIVE ELECTRIC SUPPLY SOCIETY
688	WA 09.40	AP CO-OPERATIVE SOCIETY ACT
689	WA 10.0	CIVIL SUPPLIES AND ESSENTIASL COMMEDITIES
690	WA 10.1	SERVICE MATTERS
691	WA 10.2	ORDER UNDER EC ACT
692	WA 10.3	SEIZURE - CONFISCATION GOODS
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694	WA 10.5	SEC 6 C
695	WA 10.6	F.P.S (SCH.COMM.REG OF DIS BY CARDS SYSTEM)
696	WA 10.7	PETROLEUM PRODTS (LICE & REGULATION OF SUPPL)
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698	WA 10.9	APPEALS,REVISIONS AND APPL FOR STAY
699	WA 10.10	ISSUE OF LICENCE
700	WA 10.11	CANCELLATION OF LICENCE
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702	WA 10.13	RELEASE OF SEIZED GOODS
703	WA 10.14	ALLOTMENT OF STOCKS
704	WA 10.15	COMPENSATION
705	WA 10.16	CANCELLATION OF DEALERSHIP
706	WA 10.17	PIL CASES FILED OTHERWISE(CIVIL SUPPLIES)
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710	WA 11.3	EXEMPTION - SEC.5
711	WA 11.4	PENALTY SEC.7A
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715	WA 11.8	LEVY AND COLLECTION SEC 4,5,6
716	WA 11.9	EXEMPTION
717	WA 11.10	PENALTY
718	WA 11.11	REFUND
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727	WA 11.20	RELEASE OF MATERIAL
728	WA 11.21	PIL CASES FILED OTHERWISE(COMMERCIAL TAXES)
729	WA 11.22	SERVICE MATTERS
730	WA 11.23	PROFESSIONAL TAX
731	WA 11.24	A.P LUXURY TAX ACT
732	WA 11.25	A.P. Vat Rules
733	WA 12.0	CENTRAL EXCISE & CUSTOMS (MISC.MATTERS)
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737	WA 12.5	APPEALS
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739	WA 12.7	PIL CASES FILED OTHERWISE(CENTRAL EXCISE&CUS)
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767	WA 13.26	AP RESIDENTIAL EDUCATIONAL INSTITUTIONS
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833	WA 16.3	LEVY OF MARKET FEE & COLLECTION
834	WA 16.4	COMM.OF AGRICULTURE
835	WA 16.5	DIRECTOR OF MARKETING

836	WA 16.6	DIRECTOR OF ANIMAL HUSBUNDRY
837	WA 16.7	AP SEEDS CERTIFICATION AGENCY
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841	WA 16.11	DIRECTOR OF HORTICULTURE/GARDENS
842	WA 16.12	ISSUE OF LICENCE
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889	WA 20.6	PIL CASES FILED OTHERWISE(HOUSING BOARD)
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891	WA 22.0	HOME DEPARTMENT (MISC.MATTERS)
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920	WA 24.5	COLLECTION OF ARREARES
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934	WA 25.9	PROMOTIONS
935	WA 25.10	SENIORITY
936	WA 25.11	TRANSFER
937	WA 25.12	BAR COUNCIL
938	WA 25.13	PIL CASES FILED OTHERWISE(JUDICIAL MATTERS)
939	WA 25.14	ALTERATION OF DATE OF BIRTH
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943	WA 26.2	REFERANCE SECTION 18
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946	WA 26.5	INT/SOLATIUM,SECTION 23(1-A)
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957	WA 26.16	PIL CASES FILED OTHERWISE(LAND ACQUISITION)
958	WA 26.17	RECONVEYANCE
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960	WA 27.2	LOANS & ADVANCES
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962	WA 27.4	SETTLEMENT
963	WA 27.5	SERVICE MATTERS
964	WA 27.6	PIL CASES FILED OTHERWISE(LIC)
965	WA 27.7	L.I.C. OF INDIA (AGENTS) RULES 1972
966	WA 28.0	LABOUR MATTERS (MISC.MATTERS)
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968	WA 28.2	INDUSTRIAL DISPUTE ACT
969	WA 28.3	TERMINATION OF SERVICE
970	WA 28.4	REFERANCE SEC 10
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976	WA 28.10	PAYMENT OF BONOUS / D.A.
977	WA 28.11	PAYMENT OF GRATUTITY ACT COMPUTATION
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979	WA 28.13	MISCELLANEOUS ACTS
980	WA 28.14	AP SHOPS AND ESTABLISHMENT ACT.
981	WA 28.15	REINSTATEMENT
982	WA 28.16	REVISION OF MINIMUM WAGES
983	WA 28.17	PAYMENT OF WAGES
984	WA 28.18	PIL CASES FILED OTHERWISE (LABOUR MATTERS)
985	WA 28.19	SERVICE MATTERS
986	WA 29.0	LAND REFORMS CASES (MISC.MATTERS)
987	WA 29.1	AP LAND REFORMS ACT 1973
988	WA 29.2	AGREEMENT OF SALE SEC.7
989	WA 29.3	SURRENDER SEC 10
990	WA 29.4	RESUMPTION RULE 10
991	WA 29.5	FAMILY UNIT
992	WA 29.6	REVISIONS
993	WA 29.7	PIL CASES FILED OTHERWISE(LAND REFORMS)
994	WA 30.0	MUNICIPALITY AND URBAN DEVP.(MISC.MATTERS)
995	WA 30.1	MUNCIPALTIES AND URBAN DEVELOPMENT
996	WA 30.2	CONSTITUTION OF MUNCIPAL COUNCIL
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998	WA 30.4	MEETING OF COUNCIL SEC.43;74
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1000	WA 30.6	DISQUALIFICATION OF COUNCIL-SEC.62
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1004	WA 30.10	VIJAYAWADA,VISAKHAPATNAM CORPORATION ACT
1005	WA 30.11	BIL RULES GRANT,REST OF FLOORS, OF WEIGHT REG
1006	WA 30.12	TOWN PLANNING ACT
1007	WA 30.13	URBAN AREA DEVELOPMENT ACT
1008	WA 30.14	PERMISSION UNDER THE ACT
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1010	WA 30.18	APPOINTMENTS
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1012	WA 30.20	PAY FIXATION
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1015	WA 30.23	DISSOLUTION OF COUNCIL SEC 62
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1017	WA 30.25	MUNCIPAL CORPORATION OF HYDERABAD
1018	WA 30.26	MUNCIPAL CORPORATION OF VIJAYAWADA
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1020	WA 30.28	METRO.WATER SUPPLY & SEWARAGE BOARD
1021	WA 30.29	COLLECTION OF MARKET FEE
1022	WA 30.30	STOP FURTHER CONSTRUCTION
1023	WA 30.31	PROPERTY TAX
1024	WA 30.32	PIL CASES FILED OTHERWISE (MUNICIPALITY & UD)
1025	WA 30.33	A.P.MUNICIPALITIES ACT
1026	WA 30.34	SERVICE MATTERS
1027	WA 30.35	PUBLIC HEALTH
1028	WA 30.36	KAKATIYA URBAN DEVELOPMENT AUTHORITY
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1030	WA 30.38	VISAKHAPATNAM URBAN DEVELOPMENT AUTHORITY
1031	WA 30.39	QULI QUTUS SHAH URBAN DEV. AUTHORITY
1032	WA 31.0	MARKET COMMITTEE
1033	WA 31.1	COLLECTION OF FEE
1034	WA 31.2	ELECTIONS
1035	WA 31.3	APPEALS
1036	WA 31.4	SERVICE MATTERS
1037	WA 31.5	PIL CASES FILED OTHERWISE (MARKET COMMITTEE)
1038	WA 32.0	MINES, INDUSTRIES AND COMMERCE (MISC.MATTERS)
1039	WA 32.2	A.P. MINOR MINERAL CONS.RU.QURY LEA.SAND GR&
1040	WA 32.3	M & M(REGN. &DEVELOPMENT) ACT, 1957
1041	WA 32.4	LEASE
1042	WA 32.5	SEIGNORAGE FEE AND DEADRENT
1043	WA 32.6	TERMINATION OF LEASE SEC. 30
1044	WA 32.7	RENEWAL OF LEASE
1045	WA 32.8	TRANSPORT PERMIT

1046	WA 32.9	WEIGHTS & MEASURES
1047	WA 32.10	COMMISSIONER OF INDUSTRIES
1048	WA 32.11	DIRECTOR OF HANDLOOM & TEXTILES
1049	WA 32.12	COMMISSIONER OF COMMERCE & EXPORT PROMOTION
1050	WA 32.13	DEPATH COVERS
1051	WA 32.14	COLLECTION OF CESS
1052	WA 32.15	GRANT OF PERMITS
1053	WA 32.16	LEVY OF TAX
1054	WA 32.17	ISSUE OF DESPATCH LICENCE
1055	WA 32.18	PIL CASES FILED OTHERWISE(MINES,IND & COMM.)
1056	WA 32.19	SERVICE MATTERS
1057	WA 33.0	MISCELLANEOUS MATTERS
1058	WA 33.1	PIL CASES FILED OTHERWISE(MISC.)
1059	WA 34.0	PROVIDENT FUND (MISC.MATTERS)
1060	WA 34.2	SERVICE MATTERS
1061	WA 34.3	FAMILY BENEFITS
1062	WA 34.4	PIL CASES FILED OTHERWISE(PROVIDENT FUND)
1063	WA 34.5	NOTICE OF DEMAND TO DEFAULTER/RECOVERY
1064	WA 35.0	PANCHAYAT RAJ & RURAL DEVP., (MISC.MATTERS)
1065	WA 35.2	A.P.GRAM PANCHAYAT ACT
1066	WA 35.3	SURCHARGE SEC139 & RULES
1067	WA 35.4	CONSTITUTION OF SECS 2&3
1068	WA 35.5	ELECTION SECTION 9
1069	WA 35.6	DISQUALIFICATION SECTION 12
1070	WA 35.7	REMOVAL OF SARPANCH/MEMBERS,APPEALS/REVISIONS
1071	WA 35.8	DISSOLUTION OF PANCHAYAT SEC 52
1072	WA 35.9	LEASE OF FISHERY RIGHTS SEC 65
1073	WA 35.10	PERMISSION TO RUN FACTORY SEC 125TO127
1074	WA 35.11	COMM.OF PANCHAYAT RAJ & RURAL DEVE.
1075	WA 35.12	STATE INSTITUTE OF RURAL DEVE.
1076	WA 35.13	EVICTON
1077	WA 35.14	CONDUCTING OF PUBLIC AUCTION
1078	WA 35.16	SERVICE MATTERS
1079	WA 35.17	PUBLIC WATER SUPPLY SCHEME
1080	WA 35.18	NOT TO INTERFERE WITH PETITIONERS RIGHT
1081	WA 35.19	ELECTION SECTION 12
1082	WA 35.20	ELECTION SECTION 14
1083	WA 35.21	DISQUALIFICATION SECTION 19
1084	WA 35.22	DISQUALIFICATION SECTION 25
1085	WA 35.23	PIL CASES FILED OTHERWISE(PANCHAYAT RAJ& RD)
1086	WA 35.24	APPOINTMENT OF SURPANCH
1087	WA 35.25	NABARD

1088	WA 35.26	BIFURCATION OF PANCHAYATS
1089	WA 35.27	MISAPPROPRIATION OF FUNDS/ENQUIRY
1090	WA 35.28	QUERYING OF SAND
1091	WA 35.29	EARNEST MONEY DEPOSIT/PAYMENT/RETURN
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1093	WA 35.31	LAND ACQUISITION
1094	WA 35.32	COMPENSATION
1095	WA 35.33	TAX MATTERS
1096	WA 35.34	ANGANAWADI WORKERS/DWAKRA
1097	WA 36.0	POST AND TELEGRPH DEPARTMENT (MISC.MATTERS)
1098	WA 36.1	TELECOMMUNICATION MATTERS
1099	WA 36.2	TELEPHONE CONNECTION
1100	WA 36.3	DISCONNECTION OF TELEPHONES
1101	WA 36.4	TELEPHONE BILL
1102	WA 36.5	CHANGES IN TELEPHONE CATEGORIES
1103	WA 36.6	PAYMENT OF ADDL.SECURITY DEPOSIT
1104	WA 36.7	PIL CASES FILED OTHERWISE
1105	WA 36.8	SERVICE MATTERS
1106	WA 37.0	REVENUE (MISC.MATTERS)
1107	WA 37.1	AP ASSIGNED LANDS(PROHIBITION OF TR ACT 1977)
1108	WA 37.2	ASSIGNMENT - SEC.2
1109	WA 37.3	TRANSFER - SEC.3
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1112	WA 37.6	VILLAGE OFFICERS
1113	WA 37.7	TRANSFER SEC.3
1114	WA 37.8	TELANGANA SEC .3
1115	WA 37.9	ANDHRA AREA
1116	WA 37.10	AGENCY AREA
1117	WA 37.11	DISPOSSESSION
1118	WA 37.12	CANCELLATION OF PATTAs
1119	WA 37.13	ISSUE OF PATTAs
1120	WA 37.14	COLLECTION OF LAND REVENUE
1121	WA 37.15	FREEDOM FIGHTERS PENSION
1122	WA 37.16	MISCELLANEOUS MATTERS
1123	WA 37.17	REVENUE MATTERS
1124	WA 37.18	PAY FIXATION
1125	WA 37.19	IMPLEMENTATION OF APAT ORDERS
1126	WA 37.20	AP SCHEDULED AREAS LAND TRANSFER REGULATION
1127	WA 37.21	DISMISSAL
1128	WA 37.22	SUSPENSION
1129	WA 37.23	SENOIRITY

1130	WA 37.24	LAND ACQUISITION
1131	WA 37.25	COMMISSIONER OF LAND REVENUE
1132	WA 37.26	LAND TENANCY
1133	WA 37.27	ISSUE OF CASTE CERTIFICATES
1134	WA 37.28	EVICTON OF PETITIONER FROM LAND
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1136	WA 37.30	FIXATION OF STAMP DUTY
1137	WA 37.31	STAY OF PROCEEDINGS
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1139	WA 37.33	RE-ASSIGNMENT
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1142	WA 37.36	ISSUE OF LICENCE / NO OBJECTION CERTIFICATE
1143	WA 37.37	PAYMENT OF FAMILY BENEFITS
1144	WA 37.38	LAND-CEILING / SURRENDER OF LANDS
1145	WA 37.39	CANCELLATION OF CASTE CERTIFICATE
1146	WA 37.40	NOT TO DISPOSSES
1147	WA 37.41	CANCELLATION OF LICENCE
1148	WA 37.42	PIL CASES FILED OTHERWISE(POSTAL & TELEGRAPH)
1149	WA 37.43	TO RETURN THE REVENUE RECORDS
1150	WA 37.44	ESTATE ABOLITION ACT
1151	WA 37.45	INAME
1152	WA 37.46	OCCUPANCY RIGHTS
1153	WA 37.47	M.P. FUNDS/LOCAL AREA DEVELOPMENT SCHEME
1154	WA 37.48	CONVERSION OF REVENUE LAND INTO FISHING PONDS
1155	WA 37.49	PATTADAR PASS BOOKS
1156	WA 37.50	PAYMENT OF COMPENSATION
1157	WA 37.51	MUTATION OF NAMES IN REVENUE RECORDS
1158	WA 37.52	RECTIFICATION OF ENTRIES IN REVENUE RECORDS
1159	WA 37.53	SERVICE MATTERS
1160	WA 37.54	NON-AGRICULTURAL LAND ASSECEMENT ACT 1963
1161	WA 37.55	EVACUEE PROPERTY ACT
1162	WA 38.0	RAILWAY (MISC.MATTERS)
1163	WA 38.2	ALL SERVICE MATTERS
1164	WA 38.3	EXGRATIA
1165	WA 38.4	PIL CASES FILED OTHERWISE(RAILWAYS)
1166	WA 39.0	TAKEN UP CASES
1167	WA 39.1	PIL CASES FILED OTHERWISE
1168	WA 40.0	TRANSPORT (MISC.MATTERS)
1169	WA 40.1	A.P.MOTOR VEHICLE TAXATION ACT
1170	WA 40.2	LEVY OF TAX-SEC 3,4,5
1171	WA 40.3	LEVY OF PENALTY

1172	WA 40.4	G.OS
1173	WA 40.5	M.V ACT 1939 & 88
1174	WA 40.6	PERMITS
1175	WA 40.7	RENEWAL
1176	WA 40.8	VARIATION OF ROUTE-SEC57 (OLD)
1177	WA 40.9	NOTIFIED ROUTES
1178	WA 40.10	DRAFT SCHEME SEC68 (OLD)
1179	WA 40.11	SERVICE MATTERS
1180	WA 40.12	RELEASE OF VEHICLE
1181	WA 40.13	SEIZURE OF VEHICLE
1182	WA 40.14	ISSUE OF LICENCE
1183	WA 40.15	CANCELLATION OF LICENCE
1184	WA 40.16	STATE TRANSPORT APPELLATE TRIBUNAL
1185	WA 40.17	PIL CASES FILED OTHERWISE(TRANSPORT)
1186	WA 40.18	ENQUIRY/DISPLINARY ACTION
1187	WA 40.19	SUPERANNUATION
1188	WA 41.0	WAKF BOARD (MISC.MATTERS)
1189	WA 41.1	MISUSE OF FUNDS
1190	WA 41.2	WAKF PROPERTY
1191	WA 41.3	PIL CASES FILED OTHERWISE(WAKF BOARD)
1192	WA 41.4	SERVICE MATTERS
1193	WA 42.0	IRRIGATION & COMMAND AREA
1194	WA 42.1	TELUGU GANGA PROJECT
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1197	WA 42.4	PIL CASES FILED OTHERWISE(IRRIGATION & C AREA)
1198	WA 42.5	SERVICE MATTERS
1199	WA 42.6	COMPENSATION
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1201	WA 43.0	CORPORATIONS
1202	WA 43.1	AP GIRIJAN CORPORATIVE COPPORATION
1203	WA 43.2	AP MINORITY FINANCE CORPORATION
1204	WA 43.3	AP SMALL SCALE INDUATRIAL CORP.
1205	WA 43.4	AP VIKALANGULA FINANCIAL CORP.
1206	WA 43.5	AP INDUSTRIAL DEVELOPMENT CORP.
1207	WA 43.6	AP INDUSTRIAL INFRASTRUCTURE CORP
1208	WA 43.7	AP TEXTILE DEVELOPMENT CORP
1209	WA 43.8	AP TOURISM DEVELOPMENT CORP
1210	WA 43.9	AP HOUSING CORP
1211	WA 43.10	AP BEWARAGES CORPORATION
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1214	WA 43.13	AP SCHEDULE CASTE FINANCIAL CORPORATION
1215	WA 43.14	LEATHER INDUSTRIES DEVP. CORPORATION OF AP
1216	WA 43.15	AP STATE AGRO INDUSTRIES DEVE. CORPN.
1217	WA 43.16	AP STATE SEEDS DEVE. CORPN.
1218	WA 43.17	AP STATE COOP. RURAL IRRIGATION CORPN.
1219	WA 43.18	AP MEAT & POULTRY DEVE. CORP.
1220	WA 43.19	AP STATE FILM DEVE. CORPN.
1221	WA 43.20	AP STATE FINANCE CORPN.
1222	WA 43.21	AP MINERAL DEVE. CORPN.
1223	WA 43.22	AP STATE TRADING CORPN.
1224	WA 43.23	AP HANDICRAFTS CORPN.
1225	WA 43.24	AP ELECTRONIC DEVE. CORPN.
1226	WA 43.25	AP STATE WOMENS COOP.FINANCE CORPN.
1227	WA 43.26	PETROLEUM CORPORATION
1228	WA 43.27	AP FOREST DEVELOPMENT CORPORATION
1229	WA 43.28	AP IRRIGATION DEVLOPMENT CORPORATION
1230	WA 43.29	CEMENT CORPORATION OF INDIA
1231	WA 43.30	A.P.STATE CIVIL SUPPLIES CORPORATION
1232	WA 43.31	NATIONAL THERMAL POWER CORPORATION
1233	WA 43.32	ENERGY DEVELOPMENT CORPORATION
1234	WA 43.33	AP POLICE HOUSING CORP.
1235	WA 43.34	PIL CASES FILED OTHERWISE (CORPORATIONS)
1236	WA 44.0	SINGARENI COLLORIES (MISC.MATTERS)
1237	WA 44.2	APPOINTMENT
1238	WA 44.3	SUSPENSION
1239	WA 44.4	PAY FIXATION
1240	WA 44.5	AWARD OF IT & LC
1241	WA 44.6	PAYMENT OF ARREARS
1242	WA 44.7	PIL CASES FILED OTHERWISE (SINGARENI COLL)
1243	WA 44.8	PROMOTIONS
1244	WA 44.9	SERVICE MATTERS
1245	WA 45.0	TIRUMALA TIRUPATHI DEVASTHANAM (MISC.MATTERS)
1246	WA 45.1	T.T.D.SERVICE MATTERS
1247	WA 45.2	APPOINTMENTS
1248	WA 45.3	REMOVAL
1249	WA 45.4	SENIORITY
1250	WA 45.5	PAY FIXATION
1251	WA 45.6	EMPLOYMENT EXCHANGE
1252	WA 45.7	NOT TO INTERFERE WITH POSSESSION
1253	WA 45.8	PIL CASES FILED OTHERWISE(TTD)
1254	WA 45.9	ALLOTMENT OF SHOPS/HACKERS LINCENCE
1255	WA 46.0	SECBAD CONTONMENT MATTERS

1256	WA 46.1	PIL CASES FILED OTHERWISE(SECBAD CONTONMENT)
1257	WA 47.0	DEFENCE MATTERS (MISC.MATTERS)
1258	WA 47.2	AIR FORCE
1259	WA 47.3	NAVAL FORCE
1260	WA 47.4	ARMY MATTERS
1261	WA 47.5	PIL CASES FILED OTHERWISE(DEFENCE)
1262	WA 47.6	SERVICE MATTERS
1263	WA 47.7	DRDL
1264	WA 48.0	CENTRAL GOVT. UNDERTAKINGS
1265	WA 48.1	PIL CASES FILED OTHERWISE(CENTRAL GOVT. UT)
1266	WA 48.2	SERVICE MATTERS
1267	WA 49.0	RURAL BANKS
1268	WA 49.1	PIL CASES FILED OTHERWISE(RURAL BANKS)
1269	WA 49.2	SERVICE MATTERS
1270	WA 50.0	ALL SERVICE MATTERS OTHER THAN MENTIONED
1271	WA 50.1	PIL CASES FILED OTHERWISE(SERVICE)
1272	WA 51.0	AP HIGH COURT SERVICE MATTERS
1273	WA 51.1	PIL CASES FILED OTHERWISE(AP HIGH COURT SERV)
1274	WA 51.2	APPOINTMENT
1275	WA 51.3	PROMOTION
1276	WA 51.4	SENIORITY
1277	WA 51.5	SUSPENSION
1278	WA 51.6	PAY FIXATION
1279	WA 52.0	AP LAW OFFICERS RECURITMENT (MISC.MATTERS)
1280	WA 52.1	PIL CASES FILED OTHERWISE(AP LAW OFFICERS)
1281	WA 52.2	APPOINTMENT
1282	WA 52.3	TERMINATION
1283	WA 52.4	RESERVATIONS
1284	WA 53.0	URBAN LAND CEILING (MISC.MATTERS)
1285	WA 53.1	DEDUCTION OF EXCESS LAND
1286	WA 53.2	DISPOSSESSION
1287	WA 53.3	EXEMPTION
1288	WA 53.4	PIL CASES FILED OTHERWISE(URBAN LAND CEIL.)
1289	WA 54.0	MEDICAL & HEALTH,FAMILY WELFARE(MISC.MATTERS)
1290	WA 54.1	DIRECTOR OF MEDICAL & HEALTH
1291	WA 54.2	DIRECTOR OF FAMILY WELFARE
1292	WA 54.3	DIRECTOR OF MEDICAL EDUCATION
1293	WA 54.4	DIRECTOR OF INDIAN MEDICINE & HOMEOPATHY
1294	WA 54.5	DIRECTOR OF DRUG ADMINISTRATION
1295	WA 54.6	SUSPENSION
1296	WA 54.7	VYDYA VIGNANA PARISHAD
1297	WA 54.8	SERVICE MATTERS

1298	WA 54.9	NIMS
1299	WA 54.10	CENTRAL RESEARCH INST.FOR UNANI MEDICINE
1300	WA 54.11	MADICAL COUNCIL OF INDIA.
1301	WA 54.12	PIL CASES FILED OTHERWISE(MEDICAL & HEALTH FW
1302	WA 55.0	P.W.D. (MISC.MATTERS)
1303	WA 55.1	TENDERS
1304	WA 55.2	ARREARS
1305	WA 55.3	PIL CASES FILED OTHERWISE (PWD)
1306	WA 55.4	SERVICE MATTERS
1307	WA 56.0	ROADS AND BUILDINGS
1308	WA 56.1	TENDER NOTICE
1309	WA 56.2	SERVICE MATTERS
1310	WA 56.3	PIL CASES FILED OTHERWISE(R & B)
1311	WA 56.4	EVICTION
1312	WA 56.5	LAND ACQUISITION
1313	WA 57.0	SOCIAL WELFARE & TRIBAL WELFARE(MISC.MATTERS)
1314	WA 57.1	COMM.OF BACKWARD CLASSES WELFARE
1315	WA 57.2	DIRECTOR OF TRIBAL WELFARE
1316	WA 57.3	SOCIAL WELFARE RESIDENTIAL SCHOOL SOCIETY
1317	WA 57.4	PIL CASES FILED OTHERWISE(SW & TW)
1318	WA 57.5	SERVICE MATTERS
1319	WA 58.0	LAW DEPT.
1320	WA 58.1	PIL CASES FILED OTHERWISE(LAW DEPTT.)
1321	WA 59.0	FINANCE & PLANNING (MISC.MATTERS)
1322	WA 59.1	COMM.OF SMALL SAVINGS & STATE LOTTRIES
1323	WA 59.2	DIRECTOR OF INSURANCE
1324	WA 59.3	DIRECTOR OF TREASURIES & ACCOUNTS
1325	WA 59.4	PENSION PAYMENT OFFICE
1326	WA 59.5	PAY & ACCOUNTS
1327	WA 59.6	DIRECTOR OF LOCAL FUND & AUDIT
1328	WA 59.7	BUREAU OF ECONOMICS & STATISTICS
1329	WA 59.8	PIL CASES FILED OTHERWISE(FINANCE & PLANNING)
1330	WA 59.9	SERVICE MATTERS
1331	WA 60.0	EMPLOYMENT GENERATION & YOUTH SERVICES
1332	WA 60.1	EMPLOYMENT & TRAINING
1333	WA 60.2	SETWIN
1334	WA 60.3	EMPLOYMENT EXCHANGE
1335	WA 60.4	SPONSORING OF NAME
1336	WA 60.5	NOT TO SPONSOR THE NAME
1337	WA 60.6	PIL CASES FILED OTHERWISE(EMPLOYMENT&TRAINING
1338	WA 61.0	INDUSTRIES & FINANCIAL RECONSTRUCTION
1339	WA 61.1	PIL CASES FILED OTHERWISE (IND.& FIN.)

1340	WA 62.0	WOMEN DEVE.& CHILD WELFARE (MISC.MATTERS)
1341	WA 62.1	PIL CASES FILED OTHERWISE(WOMEN DEV.CHILD WEL
1342	WA 62.2	SERVICE MATTERS
1343	WA 63.0	LEGISLATIVE DEPT.(MISC.MATTERS)
1344	WA 63.1	SERVICE MATTERS
1345	WA 63.2	PIL CASES FILED OTHERWISE(LEGISLATIVE)
1346	WA 64.0	UNIVERSITIES
1347	WA 64.1	OSMANIA
1348	WA 64.2	J.N.T.U.
1349	WA 64.3	HYDERABAD CENTRAL UNIVERSITY.
1350	WA 64.4	DR.B.R.AMBEDKAR OPEN UNIVERSITY
1351	WA 64.5	KAKATIYA
1352	WA 64.6	NAGARJUNA
1353	WA 64.7	SRI VENKATESHWARA
1354	WA 64.8	A.P.AGRICULTURAL UNIVERSITY
1355	WA 64.9	TELUGU VISWA VIDYALAYAM
1356	WA 64.10	ANDHRA UNIVERSITY
1357	WA 64.11	SRI KRISHNADEVARAYA
1358	WA 64.12	PADMAVATHI
1359	WA 64.13	IGNOU
1360	WA 64.14	AP UNIVERSITY OF HEALTH SCIENCES
1361	WA 64.15	PIL CASES FILED OTHERWISE(UNIVERSITIES)
1362	WA 64.16	CENTRAL INSTITUTE OF ENGLIST AND FOREIGN LANGUAGES
1363	WA 65.0	COMMISSIONS
1364	WA 65.1	OFFICIAL LANGUAGE COMMISSION
1365	WA 65.2	MINORITIES COMMISSION
1366	WA 65.3	SERVICE COMMISSION
1367	WA 65.4	ELECTION COMMISSION
1368	WA 65.5	O.N.G.C.
1369	WA 66.0	FACTORIES
1370	WA 66.1	VISAKHAPATNAM STEEL PROJECT
1371	WA 66.2	ISPAT NIGAM
1372	WA 66.3	PIL CASES FILED OTHERWISE(FACTORIES)
1373	WA 67.0	PUBLIC SECTOR
1374	WA 67.1	PIL CASES FILED OTHERWISE(PUBLIC SECTOR)
1375	WA 68.0	INSURANCE
1376	WA 68.1	ASSESSMENT
1377	WA 68.2	SURVEYING
1378	WA 68.3	PIL CASES FILED OTHERWISE(INSURANCE)
1379	WA 68.4	SERVICE MATTERS
1380	WA 69.0	CISF
1381	WA 69.1	SERVICE MATTERS

1382	WA 69.2	PIL CASES FILED OTHERWISE(CISF)
1383	WA 70.0	STAMPS & REGISTRATION
1384	WA 70.1	CANCELLATION OF SALE DEED
1385	WA 70.2	PIL CASES FILED OTHERWISE(STAMPS & REGST.)
1386	WA 70.3	A.P.CHIT FUNDS
1387	WA 70.4	TO GRANT OF LICENCES TO VEND THE SHOPS
1388	WA 71.0	DEPT. OF PERSONEL & TRAINING
1389	WA 71.1	PIL CASES FILED OTHERWISE(PERSONNEL & TRAIN.)
1390	WA 72.0	PORT TRUST/DOCK LABOUR BOARD
1391	WA 72.1	HINDUSTAN SHIP YARD
1392	WA 72.2	PIL CASES FILED OTHERWISE(PORT TRUST &DOCK)
1393	WA 72.3	SERVICE MATTERS
1394	WA 73.0	ARCHAEOLOGY & MUSEUMS
1395	WA 73.1	PIL CASES FILED OTHERWISE(ARCHAEOLOGY&MUSEUMS
1396	WA 73.2	SERVICE MATTERS
1397	WA 74.0	AIRLINES
1398	WA 74.1	PIL CASES FILED OTHERWISE (AIRLINES)
1399	WA 74.2	SERVICE MATTERS
1400	WA 76.0	LAND GRABBING
1401	WA 76.1	DISPOSSESSION
1402	WA 76.2	POSSESSION
1403	WA 76.3	PIL CASES FILED OTHERWISE(LAND GRAB)
1404	WA 78.0	LIABRARIES / GRANDHALAYAS
1405	WA 78.1	PIL CASES FILED OTHERWISE(LIBRARIES)
1406	WA 78.2	SERVICE MATTERS
1407	WA 79.0	IMPORTS & EXPORTS DEPARTMENT.
1408	WA 79.1	PIL CASES FILED OTHERWISE(IMPORT & EXPORT)
1409	WA 80.0	INSTITUTES
1410	WA 80.1	NATIONAL INSTITUTE OF RURAL DEVELOPMENT
1411	WA 80.2	PIL CASES FILED OTHERWISE(INSTITUTES)
1412	WA 81.0	CONSUMER FORUM
1413	WA 81.1	PIL CASES FILED OTHERWISE(CONSUMER)
1414	WA 81.2	SERVICE MATTERS
1415	WA 81.3	TAX MATTERS
1416	WA 82.0	SPORTS AUTHORITY
1417	WA 82.1	PIL CASES FILED OTHERWISE(SPORTS)
1418	WA 83.0	RIGHT TO INFORMATION ACT
1419	WA 84.0	LEGAL SERVICE AUTHORITY
1420	WA 85.0	Securitization Act Cases
1421	WA 86.0	Debt Recovery tribunal Matters
1422	WA 87.0	WPs Challenging the Vires of Rules/Section/Acts. incl Tax
1423	WA 89.0	Arbitration Act in WP category

1424	WA 90.0	Writ Suomoto Cases
1425	WA 91.0	CENTRAL ADMINISTRATIVE TRIBUNAL
1426	WA 91.1	SELECTION/APPOINTMENT
1427	WA 91.2	REGULARISATION/ABSORPTION
1428	WA 91.3	FIXATION OF SENIORITY
1429	WA 91.4	PROMOTION
1430	WA 91.5	FIXATION OF PAY
1431	WA 91.6	TRANSFER
1432	WA 91.7	SUSPENSION
1433	WA 91.8	DISMISSAL/REMOVAL
1434	WA 91.9	RE-INSTATEMENT
1435	WA 91.10	BACK WAGES
1436	WA 91.11	INCREMENTS
1437	WA 91.12	REDUCTION OF PAY AND REVERSION
1438	WA 91.13	DEPUTATION/REPATRIATION
1439	WA 91.14	VRS/SUPERANNUATION BENEFITS
1440	WA 91.15	OTHERS
1441	WA 91.16	OTHER THAN CAT
1442	WA 92.0	A.P ADMINISTRATIVE TRIBUNAL
1443	WA 92.1	SELECTION/APPOINTMENT
1444	WA 92.2	REGULARISATION/ABSORPTION
1445	WA 92.3	FIXAION OF SENIORITY
1446	WA 92.4	PROMOTION
1447	WA 92.5	FIXATION OF PAY
1448	WA 92.6	TRANSFER
1449	WA 92.7	SUSPENSION
1450	WA 92.8	DISMISSAL/REMOVAL
1451	WA 92.9	RE-INSTATEMENT
1452	WA 92.10	BACK WAGES
1453	WA 92.11	INCREMENTS
1454	WA 92.12	REDUCTION OF PAY AND REVERSION
1455	WA 92.13	DEPUTAION/REPATRIATION
1456	WA 92.14	VRS/SUPERANNUATION BENEFITS
1457	WA 92.15	OTHERS
1458	WA 92.16	OTHER THAN APAT
1459	WA 93.0	MP's and MLA's Cases
1460	WP 01.0	A.P.D.D.C.F.LTD.(MISC.MATTERS)
1461	WP 01.1	A.P.D.D.C.F.LTD.SERVICE MATTERS
1462	WP 01.3	NATIONA DAIRY DEVELOPMENT BOARD
1463	WP 02.0	APPSC (MISC.MATTERS)
1464	WP 02.2	RECRUITMENT
1465	WP 02.3	RESERVATIONS

1466	WP 02.4	APPOINTMENTS
1467	WP 02.5	PROMOTIONS
1468	WP 02.6	TERMINATION
1469	WP 02.7	PIL CASES FILED OTHERWISE (APPSC)
1470	WP 02.8	SERVICE MATTERS
1471	WP 03.0	APSEB (MISC.MATTERS)
1472	WP 03.2	DISCONNECTION
1473	WP 03.3	REVISION OF TARRIFF
1474	WP 03.4	MINIMUM CHARGES
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1476	WP 03.6	ADDITIONAL CONSUMTION
1477	WP 03.7	SERVICE LINE CHARGES
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1479	WP 03.9	REBATE IN POWER TARRIF
1480	WP 03.10	ARREARS
1481	WP 03.12	APPOINTMENT
1482	WP 03.13	PROMOTION
1483	WP 03.14	DISMISSAL
1484	WP 03.15	REINSTATEMENT
1485	WP 03.16	SUSPENSION
1486	WP 03.17	SENIORITY
1487	WP 03.18	PAY FIXATION
1488	WP 03.19	TRANSFER
1489	WP 03.20	EMPLOYMENT EXCHANGE
1490	WP 03.21	RELEASE OF POWER
1491	WP 03.22	REGULARISATION OF SERVICE
1492	WP 03.23	PIL CASES FILED OTHERWISE (APSEB)
1493	WP 03.24	TENDERS
1494	WP 03.25	SERVICE MATTERS
1495	WP 03.26	REFUND OF EXCESS AMOUNT COLLECTED
1496	WP 03.27	PILFERAGE /THEFT OF ENERGY
1497	WP 03.28	grant of fresh connections
1498	WP 04.0	APSRTC (MISC. MATTERS)
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1500	WP 04.3	APPOINTMENTS
1501	WP 04.4	PROMOTION
1502	WP 04.5	PAY FIXATION
1503	WP 04.6	DISMIASSAL
1504	WP 04.7	TRANSFER
1505	WP 04.8	REINSTATMENT
1506	WP 04.9	AWARD OF INDUSTRIAL TRIBUNAL & LC
1507	WP 04.10	BACK WAGES

1508	WP 04.11	EMPLOYMENT EXCHANGE
1509	WP 04.12	SENIORITY
1510	WP 04.13	SUSPENSION
1511	WP 04.14	ABSORPTION
1512	WP 04.15	PIL CASES FILED OTHERWISE (APSRTC)
1513	WP 04.16	SUPERANNUATION /BENEFITS
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1515	WP 04.18	ALLOTMENT OF STALLS/SHOPS/PERMISSIONS
1516	WP 05.0	NATIONALISED BANKS (MISC.MATTERS)
1517	WP 05.1	ALL SERVICE MATTERS
1518	WP 05.2	LOANS AND ADVANCES
1519	WP 05.3	RECOVERIES
1520	WP 05.4	TRANSFERS
1521	WP 05.5	MATTER RELATING TO RURAL BANKS
1522	WP 05.6	QUESTIONING THE JURISDICTION
1523	WP 05.7	PIL CASES FILED OTHERWISE(NATIONALISED BANKS)
1524	WP 06.0	CUSTOMS AND CENTRAL EXCISE (MISC.MATTERS)
1525	WP 06.1	PIL CASES FILED OTHERWISE(CUSTOMS&EXCISE)
1526	WP 07.0	CENTRAL GOVERNMENT MATTERS (MISC.MATTERS)
1527	WP 07.2	MINT COMPOUND
1528	WP 07.3	NEGOTIABLE INSTRUMENTS ACT(CHEQUE BOUNCE)
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1532	WP 07.7	PASSPORT OFFICE
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1534	WP 07.9	MIN.OF TELECOMMUNICATION
1535	WP 07.10	MIN.OF HOME
1536	WP 07.11	PIL CASES FILED OTHERWISE (CENTRAL GOVT.)
1537	WP 07.12	SERVICE MATTERS
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1539	WP 08.0	CINEMAS (MISC.MATTERS)
1540	WP 08.1	AP CINEMAS REGULATION ACT 1955
1541	WP 08.2	LICENCE -SECS 5,6
1542	WP 08.3	RENEWALS - SECTION 12,12A,12B,RULES11&13
1543	WP 08.4	TRANSFER,SUSPESSION SEC 10
1544	WP 08.5	PERMISSION ,RULE 9
1545	WP 08.6	PENALTY-SEC.9
1546	WP 08.7	REATE OF COMMISSION - RULE 12
1547	WP 08.8	DISTANCE RULE - RULE 7
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1549	WP 08.10	PIL CASES FILED OTHERWISE(CINEMAS)

1550	WP 09.0	COOPERATIVE SOCIETIES (MISC.MATTERS)
1551	WP 09.2	AMALGAMATION-SEC 15 A
1552	WP 09.3	MERGER OF SOCIETY-SECS.76 & 77
1553	WP 09.4	MEMBER INC/EXPULSION,DISQUALIFICATION
1554	WP 09.5	APPOINTMENT OF PERSON-IN-CHARGE
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1560	WP 09.11	APPOINTMENT
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1563	WP 09.14	PAY FIXATION
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1566	WP 09.17	AP COOPORATIVE OIL SEEDS GROVERS FEDERATION
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1568	WP 09.19	AP STATE COOP. SPINNING MILLS LTD.
1569	WP 09.20	AGRL. COOP.SOCIETY DEPT.
1570	WP 09.21	SCHEDULED CASTE SERVICE CO-OPERATIVE SOCIETY
1571	WP 09.22	MISAPPROPRIATION OF FUNDS
1572	WP 09.23	LOANS AND ADVANCES
1573	WP 09.24	RECOVERY OF LOANS AND ADVANCES
1574	WP 09.25	AUCTION OF PROPERTIES
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1576	WP 09.27	SUPPERNUATION
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1578	WP 09.29	A.P.COOP.RICE MILL FEDERATION
1579	WP 09.30	A.P.STATE HANDLOOMS WEAVERS COOP.SOCIETY
1580	WP 09.31	PIL CASES FILED OTHERWISE(COOP.SOCIETIES)
1581	WP 09.32	SERVICE MATTERS
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1584	WP 09.35	A.P. HOUSING FEDERATION/HOUSING SOCIETIES
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1589	WP 09.41	ALLOTMENT OF SHOPS
1590	WP 10.0	CIVIL SUPPLIES AND ESSENTIASL COMMEDITIES
1591	WP 10.1	SERVICE MATTERS

1592	WP 10.2	ORDER UNDER EC ACT
1593	WP 10.3	SEIZURE - CONFISCATION GOODS
1594	WP 10.4	SEC 6-A EC ACT
1595	WP 10.5	SEC 6 C
1596	WP 10.6	F.P.S (SCH.COMM.REG OF DIS BY CARDS SYSTEM)
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1600	WP 10.10	ISSUE OF LICENCE
1601	WP 10.11	CANCELLATION OF LICENCE
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1609	WP 10.19	TO COLLECT THE PADDY FOR RABI OF KARIF
1610	WP 10.20	RENEWAL OF FAIR PRICE SHOP DEALERSHIP
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1619	WP 11.8	LEVY AND COLLECTION SEC 4,5,6
1620	WP 11.9	EXEMPTION
1621	WP 11.10	PENALTY
1622	WP 11.11	REFUND
1623	WP 11.12	ASSESSMENT
1624	WP 11.13	SEARCH
1625	WP 11.14	TAX-SEC4,5
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1629	WP 11.18	SEARCH AND SEIZURE SEC 28& 29
1630	WP 11.19	SALES TAX ACT
1631	WP 11.20	RELEASE OF MATERIAL
1632	WP 11.21	PIL CASES FILED OTHERWISE(COMMERCIAL TAXES)
1633	WP 11.22	SERVICE MATTERS

1634	WP 11.23	PROFESSIONAL TAX
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2247	WP 57.2	DIRECTOR OF TRIBAL WELFARE
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2257	WP 59.2	DIRECTOR OF INSURANCE
2258	WP 59.3	DIRECTOR OF TREASURIES & ACCOUNTS
2259	WP 59.4	PENSION PAYMENT OFFICE
2260	WP 59.5	PAY & ACCOUNTS
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2262	WP 59.7	BUREAU OF ECONOMICS & STATISTICS
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3333	WPTR 65.0	COMMISSIONS
3334	WPTR 65.1	OFFICIAL LANGUAGE COMMISSION
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3343	WPTR 67.0	PUBLIC SECTOR
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3345	WPTR 68.0	INSURANCE
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3348	WPTR 68.3	PIL CASES FILED OTHERWISE(INSURANCE)
3349	WPTR 68.4	SERVICE MATTERS
3350	WPTR 69.0	CISF
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3352	WPTR 69.2	PIL CASES FILED OTHERWISE(CISF)
3353	WPTR 70.0	STAMPS & REGISTRATION
3354	WPTR 70.1	CANCELLATION OF SALE DEED
3355	WPTR 70.2	PIL CASES FILED OTHERWISE(STAMPS & REGST.)

3356	WPTR 70.3	A.P.CHIT FUNDS
3357	WPTR 70.4	TO GRANT OF LICENCES TO VEND THE SHOPS
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3360	WPTR 70.7	MISC.MATTERS
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3372	WPTR 74.1	PIL CASES FILED OTHERWISE (AIRLINES)
3373	WPTR 74.2	SERVICE MATTERS
3374	WPTR 76.0	LAND GRABBING
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3382	WPTR 79.1	PIL CASES FILED OTHERWISE(IMPORT & EXPORT)
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3544	CRLA 01.3	U/s.302 I.P.C Conviction-Life imprisonment(through jail)
3545	CRLA 01.4	U/s.376 I.P.C (Rape) Life imprisonment
3546	CRLA 01.5	U/s.366 Cr.P.C CONFIRMATION OF DEATH SENTENCE
3547	CRLA 01.6	U/s.498 I.P.C Dowary harrasment (conviction)
3548	CRLA 01.7	U/s.498-A I.P.C Acquittal - Dowry harrasment
3549	CRLA 01.8	U/s.304-B I.P.C. Conviction - Dowry Death
3550	CRLA 01.9	U/s.304-B I.P.C Acquittal Dowry Death
3551	CRLA 01.10	U/s.376 I.P.C Conviction - Rape
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3553	CRLA 01.12	U/s.3 of S.C. and ST Act Conviction
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3557	CRLA 01.16	U/s.7 of P.C.Act-A.C.B.Conviction
3558	CRLA 01.17	U/s.7 of P.C.Act-A.C.B.Aquittal
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3566	CRLA 01.25	Acquittal-under N.D.P.S.Act
3567	CRLA 01.26	U/s.354 I.P.C Conviction (outrage the modesty of women)
3568	CRLA 01.27	U/s.354 I.P.C Acquittal (outrage the modesty of women)
3569	CRLA 01.28	U/s.307 I.P.C Conviction (attempt to murder)
3570	CRLA 01.29	U/s.307 I.P.C Acquittal (attempt to murder)
3571	CRLA 01.30	U/s.395 I.P.C Conviction (Dacoity)
3572	CRLA 01.31	U/s.395 I.P.C Acquittal (Dacoity)
3573	CRLA 01.32	U/s.498 I.P.C Conviction Dowary harrasement
3574	CRLA 01.33	U/s.498 I.P.C Acquittal Dowary harrasement
3575	CRLA 01.34	U/s.304 I.P.C Conviction Dowary Death
3576	CRLA 01.35	U/s.304 I.P.C Acquittal Dowary Death
3577	CRLA 01.36	U/s.376 I.P.C Conviction(rape)
3578	CRLA 01.37	U/s.376 I.P.C Acquittal(rape)
3579	CRLA 01.38	U/s.3 of S.C. and S.T.Act-Conviction
3580	CRLA 01.39	U/s.3 of S.C.and S.T.Act-Acquittal
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3584	CRLA 01.43	Acquittal Under P.C.Act-PSE and A.C.B.cases
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3586	CRLA 01.45	Acquittal-C.B.I Cases
3587	CRLA 01.46	Conviction Under E.C.Act
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3589	CRLA 01.48	Acquittal Under Economic Offences Act
3590	CRLA 01.49	Conviction under N.D.P.S.Act
3591	CRLA 01.50	Acquittal Under N.D.P.S.Act
3592	CRLA 01.51	U/s.354 I.P.C Conviction (modesty of women)
3593	CRLA 01.52	U/s.354 I.P.C Acquittal (modesty of women)
3594	CRLA 01.53	U/s.374 I.P.C Conviction
3595	CRLA 01.54	U/s.374 I.P.C Acquittal
3596	CRLA 01.55	U/s.395 I.P.C Conviction (Dacoity)
3597	CRLA 01.56	U/s.395 I.P.C Acquittal (Dacoity)
3598	CRLA 01.57	Other offences not covered above
3599	CRLA 01.58	U/s.145 and 146 Cr.P.C by executive magistrate
3600	CRLA 01.59	U/s.395(2) Cr.P.C.reference by Judicial Officers
3601	CRLA 01.60	U/s.125 Cr.P.C.maintenance matters
3602	CRLA 01.61	U/s.438 Cr.p.c Anticipatory Bail
3603	CRLA 01.62	U/s.437 and 439 Cr.p.c Regular Bail
3604	CRLA 01.63	U/s.482 Cr.p.c Quash the F.I.R
3605	CRLA 01.64	U/s.145 Cr.p.c before the executive magistrate
3606	CRLA 01.65	U/s.482 Cr.p.c Quash the proceedings U/s.498-A I.P.C
3607	CRLA 01.66	U/s.482 Cr.p.c Quash the proceedings U/s.304-B I.P.C

3608	CRLA 01.67	U/s.482 Cr.p.c under S.C.and S.T.Act
3609	CRLA 01.68	U/s.482 Cr.p.c under sec.138 and 142
3610	CRLA 01.69	U/s.482 Cr.p.c under P.C.Act-SPE and ACB Cases
3611	CRLA 01.70	U/s.482 Cr.p.c under C.B.I cases
3612	CRLA 01.71	U/s.482 Cr.p.c under E.C.Act
3613	CRLA 01.72	U/s.482 Cr.p.c under sec.354 I.P.C
3614	CRLA 01.73	U/s.482 Cr.p.c under sec.195 I.P.C
3615	CRLA 01.74	U/s.482 Cr.p.c under sec.125
3616	CRLA 01.75	U/s.482 Cr.p.c Other offences not covered(Misc.)
3617	CRLA 01.76	U/s.407 Transfer of cases from Crl Court to Crl Court
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3619	CRLA 01.78	U/s.482 Cr.P.C Crl.M.Ps.
3620	CRLA 01.79	CrI.M.Ps. U/s.439(2) CrI.P.C.Cancellatton of bail
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3626	CRLA 01.85	U/s.372 I.P.C Acquittal victim against 302 Cr.P.C
3627	CRLA 01.86	U/s.304-A I.P.C Conviction Motor Accident
3628	CRLA 01.87	U/s.304-A I.P.C Acquittal Motor Accident
3629	CRLA 01.88	U/s.498 I.P.C Acquittal - Detaining married Women
3630	CRLA 01.89	U/s.498 I.P.C Conviction - Detaining married Women
3631	CRLA 01.90	U/s.323 to 338 I.P.C Conviction - Hurting Voluntarily
3632	CRLA 01.91	U/s.323 to 338 I.P.C Acquittal - Hurting Voluntarily
3633	CRLA 01.92	U/s.506 I.P.C Conviction - CrI. Intimidation to cause death
3634	CRLA 01.93	U/s.507 I.P.C Acquittal - CrI. Intimidation to cause death
3635	CRLA 01.94	U/s.377 I.P.C Conviction - Unnatural Offences
3636	CRLA 01.95	U/s.377 I.P.C Acquittal - Unnatural Offences
3637	CRLA 01.96	U/s.352 to 358 I.P.C Conviction- Assault/Use of Crml. forces
3638	CRLA 01.97	U/s.352 to 358 I.P.C Acquittal - Assault/Use of Crml. forces
3639	CRLA 01.98	U/s.363 tp 366 I.P.C Conviction - Kidnapping
3640	CRLA 01.99	U/s.363 I.P.C Acquittal - Kidnapping
3641	CRLA 01.100	U/s.366-A to 373 I.P.C Conviction-Procuration of Minor Girl
3642	CRLA 01.101	U/s.366-A to 373 I.P.C Acquittal-Procuration of Minor Girl
3643	CRLA 01.102	U/s.417 to 420 I.P.C Conviction - Cheating
3644	CRLA 01.103	U/s.417 to 420 I.P.C Acquittal - Cheating
3645	CRLA 01.104	U/s.447 to 462 I.P.C Conviction - Criminal trespass
3646	CRLA 01.105	U/s.447 to 462 I.P.C Acquittal - Criminal trespass
3647	CRLA 01.106	U/s.465 to 474 I.P.C Conviction - Forgery
3648	CRLA 01.107	U/s.465 to 474 I.P.C Acquittal - Forgery
3649	CRLA 01.108	U/s.475 to 488 I.P.C Conviction - Counter Feiting

3650	CRLA 01.109	U/s.489 (A to E) I.P.C Acquittal - Counter Feiting
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3652	CRLA 01.111	U/s.489 I.P.C Acquittal-Destroying property to cause injury
3653	CRLA 01.112	U/s.311 Cr.P.C Conviction- Addl. Evidence
3654	CRLA 01.113	U/s.311 Cr.P.C Acquittal - Addl. Evidence
3655	CRLA 01.114	DVC-2005 Conviction - Domestic Violence Act
3656	CRLA 01.115	DVC-2005 Acquittal - Domestic Violence Act
3657	CRLA 01.116	3&4 D.P.Act Conviction - Dowry Prohibition
3658	CRLA 01.117	3&4 D.P.Act Acquittal - Dowry Prohibition
3659	CRLA 01.118	U/s.311 Additional Evidence
3660	CRLA 01.119	U/s.498-A I.P.C Conviction - Dowry harrasment
3661	CRLA 01.120	U/s.363 tp 366 I.P.C Acquittal - Kidnapping
3662	CRLA 01.121	U/s.376-D I.P.C Conviction - Rape
3663	CRLA 01.122	U/s.376-D I.P.C Acquittal - Rape
3664	CRLA 01.123	U/s.482 r/w 70(2) NBW Dismissed
3665	CRLA 01.124	U/s.227&239 Cr.P.C - Discharge Accused.
3666	CRLA 01.125	U/s.482 Cr.P.C r/w 70(2)
3667	CRLA 01.126	U/s.482 Cr.P.C r/w 457 - Release of Vehicle
3668	CRLA 01.127	U/s.482 Cr.P.C r/w 451 - Release of Property(Pending Trial)
3669	CRLA 01.128	U/s.482 Cr.P.C r/w 452 - Release of Property(Conclude Trial)
3670	CRLA 01.129	U/s.389(2) Cr.P.C - Lower Court Appeal Bail
3671	CRLA 01.130	U/s.440(2) Reduce the surety amount NBW Pending
3672	CRLA 01.131	U/s.482 r/w 70(2) NBW DISMISSED
3673	CRLA 01.132	U/s.311 Cr.p.c. Conviction-Addl Evidence
3674	CRLA 01.133	U/s.311 Cr.P.C Acquittal - Addl. Evidence
3675	CRLA 01.134	DVC-2005 Conviction - Domestic Violence Act
3676	CRLA 01.135	DVC-2005 Acquittal - Domestic Violence Act
3677	CRLA 01.136	3&4 D.P.Act Conviction - Dowry Prohibition
3678	CRLA 01.137	3&4 D.P.Act Acquittal - Dowry Prohibition
3679	CRLA 01.138	DVC-2005 Conviction - Domestic Violence Act
3680	CRLA 01.139	U/s.482 Cr.p.c under Economic Offences Act
3681	CRLA 01.140	U/s.482 Cr.p.c under N.D.Pl.s.Act
3682	CRLA 01.141	Other offences not covered above
3683	CRLA 01.142	Conviction under Economic Offences Act
3684	CRLA 01.143	U/s.482 Cr.p.c Quash the P.R.C
3685	CRLA 01.145	OTHER OFFENCES NOT COVERED IN THE BENCH
3686	CRLA 01.146	NATIONAL INVESTIGATION AGENCY 2008(CONVICTION)
3687	CRLA 01.147	NATIONAL INVESTIGATION AGENCY 2008(Acquittal)
3688	CRLA 01.148	U/s.482 BNSS Anticipatory Bail(CRL.4A-N)
3689	CRLA 01.149	U/s. 480 and 483 BNSS " Regular Bail(CRL.4B-N)
3690	CRLA 01.150	U/s. 528 BNSS Quash the FIR(CRL.5A-N)
3691	CRLA 01.151	U/s. 528 BNSS Quash the PRC(CRL.5B-N)

3692	CRLA 01.152	U/s. 164 BNSS Before the Executive Magistrate(CRL.5C-N)
3693	CRLA 01.153	U/s. 528 BNSS Quash the Proc. U/s. 85 BNS(CRL.5D-N)
3694	CRLA 01.154	U/s. 528 BNSS Quash the proc. U/s. 80 BNS(CRL.5E-N)
3695	CRLA 01.155	U/s. 528 BNSS under SC & ST Act(CRL.5F-N)
3696	CRLA 01.156	U/s. 528 BNSS under 138 & 142 N.I. Act(CRL.5G-N)
3697	CRLA 01.157	U/s. 528 BNSS under P.C.Act - SPE & ACB Cases(CRL.5H-N)
3698	CRLA 01.158	U/s. 528 BNSS under C.B.I. Cases(CRL.5I-N)
3699	CRLA 01.159	U/s. 528 BNSS under E.C.Act(CRL.5J-N)
3700	CRLA 01.160	U/s. 528 BNSS under Economic Offences Act(CRL.5K-N)
3701	CRLA 01.161	U/s. 528 BNSS under NDPS Act(CRL.5L-N)
3702	CRLA 01.162	U/s. 528 BNSS under Section 74 BNS(CRL.5M-N)
3703	CRLA 01.163	U/s. 528 BNSS under Section 231 BNS(CRL.5N-N)
3704	CRLA 01.164	U/s. 528 BNSS under Section 144 BNS(CRL.5O-N)
3705	CRLA 01.166	U/s. 348 BNSS Additional Evidence(CRL.5P1-N)
3706	CRLA 01.167	U/s. 348 BNSS Additional Evidence - Conviction(CRL.5P2-N)
3707	CRLA 01.168	U/s. 348 BNSS Additional Evidence - Acquittal(CRL.5P3-N)
3708	CRLA 01.169	U/s.528 BNSS r/w 72(2) BNSS NBWs Dismissed(CRL.5Q-N)
3709	CRLA 01.170	U/s. 447 BNSS - Transfer of Cases from Crl. Court to Crl. Court(CRL.6A-N)
3710	CRLA 01.171	U/s. 447 BNSS - Transfer of Cases from Subordinate Courts to High Court(CRL.6B-N)
3711	CRLA 01.172	U/s. 528 BNSS (CrI.M.Ps.)(CRL.7A-N)
3712	CRLA 01.173	U/s. 528 BNSS r/w 72(2) BNSS(CRL.7A1-N)
3713	CRLA 01.174	U/s. 528 BNSS r/w 503 BNSS - Release of Vehicle(CRL.7A2-N)
3714	CRLA 01.175	U/s. 528 BNSS r/w 497 BNSS - Release of Property (pending Trial)(CRL.7A3-N)
3715	CRLA 01.176	U/s. 528 BNSS r/w 498 BNSS - Release of Property (Conclude Trial)(CRL.7A4-N)
3716	CRLA 01.177	U/s. 430 BNSS Lower Court Appeal Bail(CRL.7A5-N)
3717	CRLA 01.178	U/s. 483(3) BNSS - Cancellation of Bail(CRL.7B-N)
3718	CRLA 01.179	U/s. 484(2) BNSS Reduce Surety amount - NBWs pending(CRL.7B1-N)
3719	CRLA 01.180	Bail Relaxation Magistrate Court 483(1)(b) BNSS & Sessions Court 528 BNSS(CRL.7B2-N)
3720	CRLA 01.181	U/s. 84 BNS (Dowry Harassment) - Conviction(Crl.3A1-N)
3721	CRLA 01.182	U/s. 84 BNS (Dowry Harassment) - Acquittal(Crl.3A2-N)
3722	CRLA 01.183	U/s. 105 BNS (Dowry Death) - Conviction(Crl.3B1-N)
3723	CRLA 01.184	U/s. 105 BNS (Dowry Death) - Acquittal (Crl.3B2-N)
3724	CRLA 01.185	U/s. 64 BNS (Rape) - Conviction(Crl.3C1-N)
3725	CRLA 01.186	U/s. 64 BNS (Rape) - Acquittal(Crl. 3C2-N)
3726	CRLA 01.187	U/s. 74 BNS (Modesty of Women) - Conviction(Crl.3K1-N)
3727	CRLA 01.188	U/s. 74 BNS (Modesty of Women) - Acquittal(Crl.3K2-N)
3728	CRLA 01.189	U/s. 146 BNS - Conviction(Crl.3L1-N)
3729	CRLA 01.190	U/s. 146 BNS -Acquittal(Crl.3L2-N)
3730	CRLA 01.191	U/s. 310(2) BNS (Decoity) - Conviction(Crl.3M1-N)
3731	CRLA 01.192	U/s. 310(2) BNS (Decoity) - Acquittal(Crl.3M2-N)

3732	CRLA 01.194	U/s. 164 &165 BNSS by Executive Magistrate(Crl.30-N)
3733	CRLA 01.195	U/s. 436(2) BNSS Regegence by Judicial Officers(Crl.3P-N)
3734	CRLA 01.196	U/s. 144 BNSS maintenance Cases/Matters(Crl.3Q-N)
3735	CRLA 01.197	U/s. 348 BNSS - Addl. Evidence - Conviction(Crl.3R1-N)
3736	CRLA 01.198	U/s. 348 BNSS - Addl. Evidence - Acquittal(Crl.3R2-N)
3737	CRLA 01.199	U/s. 528 BNSS r/w 72(2) BNSS - NBWs Dismissed(Crl.3R3-N)
3738	CRLA 01.200	U/s. 250 & 262 BNSS - Discharge Accused(Crl.3T3-N)
3739	CRLA 01.201	U/s. 85 BNS Dowry Harassment - Conviction(Crl.2A1-N)
3740	CRLA 01.202	U/s. 85 BNS IPC Dowry Harassment - Acquittal(Crl.2A2-N)
3741	CRLA 01.203	U/s. 84 BNS Detaining Married Women - Acquittal(Crl.2A3-N)
3742	CRLA 01.204	U/s. 84 BNS Detaining Married Women - Conviction(Crl.2A4-N)
3743	CRLA 01.205	U/s. 80 BNS Conviction Dowry Death(Crl.2B1-N)
3744	CRLA 01.206	U/s. 80 BNS Acquittal Dowry Death(Crl.2B2-N)
3745	CRLA 01.207	U/s. 106 BNS Conviction Motor Accident(Crl.2B3-N)
3746	CRLA 01.208	U/s. 106 BNS Acquittal Motor Accident(Crl.2B4-N)
3747	CRLA 01.209	U/s. 64 BNS Conviction - Rape(Crl.2C1-N)
3748	CRLA 01.210	U/s. 64 BNS Acquittal - Rape(Crl.2C2-N)
3749	CRLA 01.211	U/s. 70(1) BNS - Rape - Conviction(Crl.2C3-N)
3750	CRLA 01.212	U/s. 70(1) - Rape - Acquittal(Crl.2C4-N)
3751	CRLA 01.213	U/s. 74 BNS (Outrage the modesty of Women) - Conviction(Crl.2K1-N)
3752	CRLA 01.214	U/s. 74 BNS (Outrage the modesty of Women) - Acquittal(Crl.2K2-N)
3753	CRLA 01.216	U/s. 103(1) BNS Conviction Life Imprisonment(Crl.1A1-N)
3754	CRLA 01.217	U/s. 103(1) BNS Acquittal Life Imprisonment(Crl.1A2-N)
3755	CRLA 01.218	U/s. 103(1) BNS Conviction Life Imprisonment (Through Jail)(Crl.1A3-N)
3756	CRLA 01.219	U/s. 80 BNS Conviction Life Imprisonment(Crl.1A4-N)
3757	CRLA 01.220	U/s. 98 BNS Acquittal Victim against 339 BNSS(Crl.1A5-N)
3758	CRLA 01.221	U/s. 64 BNS (Rape) " Life Imprisonment(Crl. 1B-N)
3759	CRLA 01.222	U/s. 407 BNSS confirmation of Death Sentence(Crl.1C-N)
3760	CRLA 02.0	Pocso Act
3761	CRLA 02.1	Conviction
3762	CRLA 02.2	Acquittal
3763	CRLA 03.0	MP's and MLA's Cases
3764	CRLP 01.0	CRIMINAL PETITION
3765	CRLP 01.1	U/s.302 I.P.C Conviction -Life imprisonment
3766	CRLP 01.2	U/s.302 I.P.C Acquittal
3767	CRLP 01.3	U/s.302 I.P.C Conviction-Life imprisonment(through jail)
3768	CRLP 01.4	U/s.376 I.P.C (Rape) Life imprisonment
3769	CRLP 01.5	U/s.366 Cr.P.C CONFIRMATION OF DEATH SENTENCE
3770	CRLP 01.6	U/s.498 I.P.C Dowry harrasment (conviction)
3771	CRLP 01.7	U/s.498-A I.P.C Acquittal - Dowry harrasment
3772	CRLP 01.8	U/s.304-B I.P.C. Conviction - Dowry Death
3773	CRLP 01.9	U/s.304-B I.P.C Acquittal Dowry Death

3774	CRLP 01.10	U/s.376 I.P.C Conviction - Rape
3775	CRLP 01.11	U/s.376 I.P.C Acquittal - Rape
3776	CRLP 01.12	U/s.3 of S.C. and ST Act Conviction
3777	CRLP 01.13	U/s.3 of S.C.and ST Act Acquittal
3778	CRLP 01.14	U/s.138 and 142 N.I.Act Conviction
3779	CRLP 01.15	U/s.138 and 142 N.I.Act Acquittal
3780	CRLP 01.16	U/s.7 of P.C.Act-A.C.B.Conviction
3781	CRLP 01.17	U/s.7 of P.C.Act-A.C.B.Aquittal
3782	CRLP 01.18	Conviction-C.B.I Cases
3783	CRLP 01.19	Acquittal-C.B.I Cases
3784	CRLP 01.20	Conviction-under E.C.Act
3785	CRLP 01.21	Acquittal-under E.C.Act
3786	CRLP 01.22	Conviction-under Economic Offences Act
3787	CRLP 01.23	Acquittal-under Economic Offences Act
3788	CRLP 01.24	Conviction-under N.D.P.S.Act
3789	CRLP 01.25	Acquittal-under N.D.P.S.Act
3790	CRLP 01.26	U/s.354 I.P.C Conviction (outrage the modesty of women)
3791	CRLP 01.27	U/s.354 I.P.C Acquittal (outrage the modesty of women)
3792	CRLP 01.28	U/s.307 I.P.C Conviction (attempt to murder)
3793	CRLP 01.29	U/s.307 I.P.C Acquittal (attempt to murder)
3794	CRLP 01.30	U/s.395 I.P.C Conviction (Dacoity)
3795	CRLP 01.31	U/s.395 I.P.C Acquittal (Dacoity)
3796	CRLP 01.32	U/s.498 I.P.C Conviction Dowary harrasement
3797	CRLP 01.33	U/s.498 I.P.C Acquittal Dowary harrasement
3798	CRLP 01.34	U/s.304 I.P.C Conviction Dowary Death
3799	CRLP 01.35	U/s.304 I.P.C Acquittal Dowary Death
3800	CRLP 01.36	U/s.376 I.P.C Conviction(rape)
3801	CRLP 01.37	U/s.376 I.P.C Acquittal(rape)
3802	CRLP 01.38	U/s.3 of S.C. and S.T.Act-Conviction
3803	CRLP 01.39	U/s.3 of S.C.and S.T.Act-Aquittal
3804	CRLP 01.40	U/s.138 and 142 N.I.Act-Conviction
3805	CRLP 01.41	U/s.138 and 142 N.I.Act-Conviction
3806	CRLP 01.42	Conviction Under P.C.Act-PSE and A.C.B.cases
3807	CRLP 01.43	Acquittal Under P.C.Act-PSE and A.C.B.cases
3808	CRLP 01.44	Conviction-C.B.I Cases
3809	CRLP 01.45	Acquittal-C.B.I Cases
3810	CRLP 01.46	Conviction Under E.C.Act
3811	CRLP 01.47	Acquittal Under E.C.Act
3812	CRLP 01.48	Acquittal Under Economic Offences Act
3813	CRLP 01.49	Conviction under N.D.P.S.Act
3814	CRLP 01.50	Acquittal Under N.D.P.S.Act
3815	CRLP 01.51	U/s.354 I.P.C Conviction (modesty of women)

3816	CRLP 01.52	U/s.354 I.P.C Acquittal (modesty of women)
3817	CRLP 01.53	U/s.374 I.P.C Conviction
3818	CRLP 01.54	U/s.374 I.P.C Acquittal
3819	CRLP 01.55	U/s.395 I.P.C Convction (Dacoity)
3820	CRLP 01.56	U/s.395 I.P.C Acquittal (Dacoity)
3821	CRLP 01.57	Other offences not covered above
3822	CRLP 01.58	U/s.145 and 146 Cr.P.C by executive magistrate
3823	CRLP 01.59	U/s.395(2) Cr.P.C.reference by Judicial Officers
3824	CRLP 01.60	U/s.125 Cr.P.C.maintenance matters
3825	CRLP 01.61	U/s.438 Cr.p.c Anticipatory Bail
3826	CRLP 01.62	U/s.437 and 439 Cr.p.c Regular Bail
3827	CRLP 01.63	U/s.482 Cr.p.c Quash the F.I.R
3828	CRLP 01.64	U/s.145 Cr.p.c before the executive magistrate
3829	CRLP 01.65	U/s.482 Cr.p.c Quash the proceedings U/s.498-A I.P.C
3830	CRLP 01.66	U/s.482 Cr.p.c Quash the proceedings U/s.304-B I.P.C
3831	CRLP 01.67	U/s.482 Cr.p.c under S.C.and S.T.Act
3832	CRLP 01.68	U/s.482 Cr.p.c under sec.138 and 142
3833	CRLP 01.69	U/s.482 Cr.p.c under P.C.Act-SPE and ACB Cases
3834	CRLP 01.70	U/s.482 Cr.p.c under C.B.I cases
3835	CRLP 01.71	U/s.482 Cr.p.c under E.C.Act
3836	CRLP 01.72	U/s.482 Cr.p.c under sec.354 I.P.C
3837	CRLP 01.73	U/s.482 Cr.p.c under sec.195 I.P.C
3838	CRLP 01.74	U/s.482 Cr.p.c under sec.125
3839	CRLP 01.75	U/s.482 Cr.p.c Other offences not covered(Misc.)
3840	CRLP 01.76	U/s.407 Transfer of cases from Crl Court to Crl Court
3841	CRLP 01.77	U/s.407 Transfer of cases from subord court to High Court
3842	CRLP 01.78	U/s.482 Cr.P.C Crl.M.Ps.
3843	CRLP 01.79	Crl.M.Ps. U/s.439(2) Crl.P.C.Cancellatton of bail
3844	CRLP 01.80	TR CMP
3845	CRLP 01.81	CERC
3846	CRLP 01.82	RT CMP
3847	CRLP 01.83	COOP. SUGAR FACTORIES/SOCIETIES
3848	CRLP 01.84	U/s.304-B I.P.C Conviction - Life imprisonment
3849	CRLP 01.85	U/s.372 I.P.C Acquittal victim against 302 Cr.P.C
3850	CRLP 01.86	U/s.304-A I.P.C Conviction Motor Accident
3851	CRLP 01.87	U/s.304-A I.P.C Acquittal Motor Accident
3852	CRLP 01.88	U/s.498 I.P.C Acquittal - Detaining married Women
3853	CRLP 01.89	U/s.498 I.P.C Conviction - Detaining married Women
3854	CRLP 01.90	U/s.323 to 338 I.P.C Conviction - Hurting Voluntarily
3855	CRLP 01.91	U/s.323 to 338 I.P.C Acquittal - Hurting Voluntarily
3856	CRLP 01.92	U/s.506 I.P.C Conviction - Crl. Intemidation to cause death
3857	CRLP 01.93	U/s.507 I.P.C Acquittal - Crl. Intemidation to cause death

3858	CRLP 01.94	U/s.377 I.P.C Conviction - Unnatural Offences
3859	CRLP 01.95	U/s.377 I.P.C Acquittal - Unnatural Offences
3860	CRLP 01.96	U/s.352 to 358 I.P.C Conviction- Assault/Use of Crml. forces
3861	CRLP 01.97	U/s.352 to 358 I.P.C Acquittal - Assault/Use of Crml. forces
3862	CRLP 01.98	U/s.363 tp 366 I.P.C Conviction - Kidnapping
3863	CRLP 01.99	U/s.363 I.P.C Acquittal - Kidnapping
3864	CRLP 01.100	U/s.366-A to 373 I.P.C Conviction-Procuration of Minor Girl
3865	CRLP 01.101	U/s.366-A to 373 I.P.C Acquittal-Procuration of Minor Girl
3866	CRLP 01.102	U/s.417 to 420 I.P.C Conviction - Cheating
3867	CRLP 01.103	U/s.417 to 420 I.P.C Acquittal - Cheating
3868	CRLP 01.104	U/s.447 to 462 I.P.C Conviction - Criminal trespass
3869	CRLP 01.105	U/s.447 to 462 I.P.C Acquittal - Criminal trespass
3870	CRLP 01.106	U/s.465 to 474 I.P.C Conviction - Forgery
3871	CRLP 01.107	U/s.465 to 474 I.P.C Acquittal - Forgery
3872	CRLP 01.108	U/s.475 to 488 I.P.C Conviction - Counter Feiting
3873	CRLP 01.109	U/s.489 (A to E) I.P.C Acquittal - Counter Feiting
3874	CRLP 01.110	U/s.489 I.P.C Conviction-Destroying property to cause injury
3875	CRLP 01.111	U/s.489 I.P.C Acquittal-Destroying property to cause injury
3876	CRLP 01.112	U/s.311 Cr.P.C Conviction- Addl. Evidence
3877	CRLP 01.113	U/s.311 Cr.P.C Acquittal - Addl. Evidence
3878	CRLP 01.114	DVC-2005 Conviction - Domestic Violence Act
3879	CRLP 01.115	DVC-2005 Acquittal - Domestic Violence Act
3880	CRLP 01.116	3&4 D.P.Act Conviction - Dowry Prohibition
3881	CRLP 01.117	3&4 D.P.Act Acquittal - Dowry Prohibition
3882	CRLP 01.118	U/s.311 Additional Evidence
3883	CRLP 01.119	U/s.498-A I.P.C Conviction - Dowry harrasment
3884	CRLP 01.120	U/s.363 tp 366 I.P.C Acquittal - Kidnapping
3885	CRLP 01.121	U/s.376-D I.P.C Conviction - Rape
3886	CRLP 01.122	U/s.376-D I.P.C Acquittal - Rape
3887	CRLP 01.123	U/s.482 r/w 70(2) NBW Dismissed
3888	CRLP 01.124	U/s.227&239 Cr.P.C - Discharge Accused.
3889	CRLP 01.125	U/s.482 Cr.P.C r/w 70(2)
3890	CRLP 01.126	U/s.482 Cr.P.C r/w 457 - Release of Vehicle
3891	CRLP 01.127	U/s.482 Cr.P.C r/w 451 - Release of Property(Pending Trial)
3892	CRLP 01.128	U/s.482 Cr.P.C r/w 452 - Release of Property(Conclude Trial)
3893	CRLP 01.129	U/s.389(2) Cr.P.C - Lower Court Appeal Bail
3894	CRLP 01.130	U/s.440(2) Reduce the surety amount NBW Pending
3895	CRLP 01.131	U/s.482 r/w 70(2) NBW DISMISSED
3896	CRLP 01.132	U/s.311 Cr.p.c. Conviction-Addl Evidence
3897	CRLP 01.133	U/s.311 Cr.P.C Acquittal - Addl. Evidence
3898	CRLP 01.134	DVC-2005 Conviction - Domestic Violence Act
3899	CRLP 01.135	DVC-2005 Acquittal - Domestic Violence Act

3900	CRLP 01.136	3&4 D.P.Act Conviction - Dowry Prohibition
3901	CRLP 01.137	3&4 D.P.Act Acquittal - Dowry Prohibition
3902	CRLP 01.138	DVC-2005 Conviction - Domestic Violence Act
3903	CRLP 01.139	U/s.482 Cr.p.c under Economic Offences Act
3904	CRLP 01.140	U/s.482 Cr.p.c under N.D.Pl.s.Act
3905	CRLP 01.141	Other offences not covered above
3906	CRLP 01.142	Conviction under Economic Offences Act
3907	CRLP 01.143	U/s.482 Cr.p.c Quash the P.R.C
3908	CRLP 01.145	OTHER OFFENCES NOT COVERED IN THE BENCH
3909	CRLP 01.146	NATIONAL INVESTIGATION AGENCY 2008(CONVICTION)
3910	CRLP 01.147	NATIONAL INVESTIGATION AGENCY 2008(Acquittal)
3911	CRLP 01.148	U/s.482 BNSS Anticipatory Bail(CRL.4A-N)
3912	CRLP 01.149	U/s. 480 and 483 BNSS " Regular Bail(CRL.4B-N)
3913	CRLP 01.150	U/s. 528 BNSS Quash the FIR(CRL.5A-N)
3914	CRLP 01.151	U/s. 528 BNSS Quash the PRC(CRL.5B-N)
3915	CRLP 01.152	U/s. 164 BNSS Before the Executive Magistrate(CRL.5C-N)
3916	CRLP 01.153	U/s. 528 BNSS Quash the Proc. U/s. 85 BNS(CRL.5D-N)
3917	CRLP 01.154	U/s. 528 BNSS Quash the proc. U/s. 80 BNS(CRL.5E-N)
3918	CRLP 01.155	U/s. 528 BNSS under SC & ST Act(CRL.5F-N)
3919	CRLP 01.156	U/s. 528 BNSS under 138 & 142 N.I. Act(CRL.5G-N)
3920	CRLP 01.157	U/s. 528 BNSS under P.C.Act - SPE & ACB Cases(CRL.5H-N)
3921	CRLP 01.158	U/s. 528 BNSS under C.B.I. Cases(CRL.5I-N)
3922	CRLP 01.159	U/s. 528 BNSS under E.C.Act(CRL.5J-N)
3923	CRLP 01.160	U/s. 528 BNSS under Economic Offences Act(CRL.5K-N)
3924	CRLP 01.161	U/s. 528 BNSS under NDPS Act(CRL.5L-N)
3925	CRLP 01.162	U/s. 528 BNSS under Section 74 BNS(CRL.5M-N)
3926	CRLP 01.163	U/s. 528 BNSS under Section 231 BNS(CRL.5N-N)
3927	CRLP 01.164	U/s. 528 BNSS under Section 144 BNS(CRL.5O-N)
3928	CRLP 01.166	U/s. 348 BNSS Additional Evidence(CRL.5P1-N)
3929	CRLP 01.167	U/s. 348 BNSS Additional Evidence - Conviction(CRL.5P2-N)
3930	CRLP 01.168	U/s. 348 BNSS Additional Evidence - Acquittal(CRL.5P3-N)
3931	CRLP 01.169	U/s.528 BNSS r/w 72(2) BNSS NBWs Dismissed(CRL.5Q-N)
3932	CRLP 01.170	U/s. 447 BNSS - Transfer of Cases from Crl. Court to Crl. Court(CRL.6A-N)
3933	CRLP 01.171	U/s. 447 BNSS - Transfer of Cases from Subordinate Courts to High Court(CRL.6B-N)
3934	CRLP 01.172	U/s. 528 BNSS (CrI.M.Ps.)(CRL.7A-N)
3935	CRLP 01.173	U/s. 528 BNSS r/w 72(2) BNSS(CRL.7A1-N)
3936	CRLP 01.174	U/s. 528 BNSS r/w 503 BNSS - Release of Vehicle(CRL.7A2-N)
3937	CRLP 01.175	U/s. 528 BNSS r/w 497 BNSS - Release of Property (pending Trial)(CRL.7A3-N)
3938	CRLP 01.176	U/s. 528 BNSS r/w 498 BNSS - Release of Property (Conclude Trial)(CRL.7A4-N)
3939	CRLP 01.177	U/s. 430 BNSS Lower Court Appeal Bail(CRL.7A5-N)
3940	CRLP 01.178	U/s. 483(3) BNSS - Cancellation of Bail(CRL.7B-N)

3941	CRLP 01.179	U/s. 484(2) BNSS Reduce Surety amount - NBWs pending(CRL.7B1-N)
3942	CRLP 01.180	Bail Relaxation Magistrate Court 483(1)(b) BNSS & Sessions Court 528 BNSS(CRL.7B2-N)
3943	CRLP 01.181	U/s. 84 BNS (Dowry Harassment) - Conviction(Crl.3A1-N)
3944	CRLP 01.182	U/s. 84 BNS (Dowry Harassment) - Acquittal(Crl.3A2-N)
3945	CRLP 01.183	U/s. 105 BNS (Dowry Death) - Conviction(Crl.3B1-N)
3946	CRLP 01.184	U/s. 105 BNS (Dowry Death) - Acquittal (Crl.3B2-N)
3947	CRLP 01.185	U/s. 64 BNS (Rape) - Conviction(Crl.3C1-N)
3948	CRLP 01.186	U/s. 64 BNS (Rape) - Acquittal(Crl. 3C2-N)
3949	CRLP 01.187	U/s. 74 BNS (Modesty of Women) - Conviction(Crl.3K1-N)
3950	CRLP 01.188	U/s. 74 BNS (Modesty of Women) - Acquittal(Crl.3K2-N)
3951	CRLP 01.189	U/s. 146 BNS - Conviction(Crl.3L1-N)
3952	CRLP 01.190	U/s. 146 BNS -Acquittal(Crl.3L2-N)
3953	CRLP 01.191	U/s. 310(2) BNS (Decoity) - Conviction(Crl.3M1-N)
3954	CRLP 01.192	U/s. 310(2) BNS (Decoity) - Acquittal(Crl.3M2-N)
3955	CRLP 01.194	U/s. 164 &165 BNSS by Executive Magistrate(Crl.3O-N)
3956	CRLP 01.195	U/s. 436(2) BNSS Regerence by Judicial Officers(Crl.3P-N)
3957	CRLP 01.196	U/s. 144 BNSS maintenance Cases/Matters(Crl.3Q-N)
3958	CRLP 01.197	U/s. 348 BNSS - Addl. Evidence - Conviction(Crl.3R1-N)
3959	CRLP 01.198	U/s. 348 BNSS - Addl. Evidence - Acquittal(Crl.3R2-N)
3960	CRLP 01.199	U/s. 528 BNSS r/w 72(2) BNSS - NBWs Dismissed(Crl.3R3-N)
3961	CRLP 01.200	U/s. 250 & 262 BNSS - Discharge Accused(Crl.3T3-N)
3962	CRLP 01.201	U/s. 85 BNS Dowry Harassment - Conviction(Crl.2A1-N)
3963	CRLP 01.202	U/s. 85 BNS IPC Dowry Harassment - Acquittal(Crl.2A2-N)
3964	CRLP 01.203	U/s. 84 BNS Detaining Married Women - Acquittal(Crl.2A3-N)
3965	CRLP 01.204	U/s. 84 BNS Detaining Married Women - Conviction(Crl.2A4-N)
3966	CRLP 01.205	U/s. 80 BNS Conviction Dowry Death(Crl.2B1-N)
3967	CRLP 01.206	U/s. 80 BNS Acquittal Dowry Death(Crl.2B2-N)
3968	CRLP 01.207	U/s. 106 BNS Conviction Motor Accident(Crl.2B3-N)
3969	CRLP 01.208	U/s. 106 BNS Acquittal Motor Accident(Crl.2B4-N)
3970	CRLP 01.209	U/s. 64 BNS Conviction - Rape(Crl.2C1-N)
3971	CRLP 01.210	U/s. 64 BNS Acquittal - Rape(Crl.2C2-N)
3972	CRLP 01.211	U/s. 70(1) BNS - Rape - Conviction(Crl.2C3-N)
3973	CRLP 01.212	U/s. 70(1) - Rape - Acquittal(Crl.2C4-N)
3974	CRLP 01.213	U/s. 74 BNS (Outrage the modesty of Women) - Conviction(Crl.2K1-N)
3975	CRLP 01.214	U/s. 74 BNS (Outrage the modesty of Women) - Acquittal(Crl.2K2-N)
3976	CRLP 01.216	U/s. 103(1) BNS Conviction Life Imprisonment(Crl.1A1-N)
3977	CRLP 01.217	U/s. 103(1) BNS Acquittal Life Imprisonment(Crl.1A2-N)
3978	CRLP 01.218	U/s. 103(1) BNS Conviction Life Imprisonment (Through Jail)(Crl.1A3-N)
3979	CRLP 01.219	U/s. 80 BNS Conviction Life Imprisonment(Crl.1A4-N)
3980	CRLP 01.220	U/s. 98 BNS Acquittal Victim against 339 BNSS(Crl.1A5-N)
3981	CRLP 01.221	U/s. 64 BNS (Rape) - Life Imprisonment(Crl. 1B-N)

3982	CRLP 01.222	U/s. 407 BNSS confirmation of Death Sentence(Crl.1C-N)
3983	CRLP 02.0	MP's and MLA's Cases
3984	CRLP 02.1	U/s.438 Cr.p.c Anticipatory Bail
3985	CRLP 02.2	U/s.437 and 439 Cr.p.c Regular Bail
3986	CRLRC 01.0	CRIMINAL REVISION CASE
3987	CRLRC 01.1	U/s.302 I.P.C Conviction -Life imprisonment
3988	CRLRC 01.2	U/s.302 I.P.C Acquittal
3989	CRLRC 01.3	U/s.302 I.P.C Conviction-Life imprisonment(through jail)
3990	CRLRC 01.4	U/s.376 I.P.C (Rape) Life imprisonment
3991	CRLRC 01.5	U/s.366 Cr.P.C CONFIRMATION OF DEATH SENTENCE
3992	CRLRC 01.6	U/s.498 I.P.C Dowry harrasment (conviction)
3993	CRLRC 01.7	U/s.498-A I.P.C Acquittal - Dowry harrasment
3994	CRLRC 01.8	U/s.304-B I.P.C. Conviction - Dowry Death
3995	CRLRC 01.9	U/s.304-B I.P.C Acquittal Dowry Death
3996	CRLRC 01.10	U/s.376 I.P.C Conviction - Rape
3997	CRLRC 01.11	U/s.376 I.P.C Acquittal - Rape
3998	CRLRC 01.12	U/s.3 of S.C. and ST Act Conviction
3999	CRLRC 01.13	U/s.3 of S.C.and ST Act Acquittal
4000	CRLRC 01.14	U/s.138 and 142 N.I.Act Conviction
4001	CRLRC 01.15	U/s.138 and 142 N.I.Act Acquittal
4002	CRLRC 01.16	U/s.7 of P.C.Act-A.C.B.Conviction
4003	CRLRC 01.17	U/s.7 of P.C.Act-A.C.B.Aquittal
4004	CRLRC 01.18	Conviction-C.B.I Cases
4005	CRLRC 01.19	Acquittal-C.B.I Cases
4006	CRLRC 01.20	Conviction-under E.C.Act
4007	CRLRC 01.21	Acquittal-under E.C.Act
4008	CRLRC 01.22	Conviction-under Economic Offences Act
4009	CRLRC 01.23	Acquittal-under Economic Offences Act
4010	CRLRC 01.24	Conviction-under N.D.P.S.Act
4011	CRLRC 01.25	Acquittal-under N.D.P.S.Act
4012	CRLRC 01.26	U/s.354 I.P.C Conviction (outrage the modesty of women)
4013	CRLRC 01.27	U/s.354 I.P.C Acquittal (outrage the modesty of women)
4014	CRLRC 01.28	U/s.307 I.P.C Conviction (attempt to murder)
4015	CRLRC 01.29	U/s.307 I.P.C Acquittal (attempt to murder)
4016	CRLRC 01.30	U/s.395 I.P.C Conviction (Dacoity)
4017	CRLRC 01.31	U/s.395 I.P.C Acquittal (Dacoity)
4018	CRLRC 01.32	U/s.498 I.P.C Convction Dowry harrasement
4019	CRLRC 01.33	U/s.498 I.P.C Acquittal Dowry harrasement
4020	CRLRC 01.34	U/s.304 I.P.C Conviction Dowry Death
4021	CRLRC 01.35	U/s.304 I.P.C Acquittal Dowry Death
4022	CRLRC 01.36	U/s.376 I.P.C Conviction(rape)
4023	CRLRC 01.37	U/s.376 I.P.C Acquittal(rape)

4024	CRLRC 01.38	U/s.3 of S.C. and S.T.Act-Conviction
4025	CRLRC 01.39	U/s.3 of S.C.and S.T.Act-Acquittal
4026	CRLRC 01.40	U/s.138 and 142 N.I.Act-Conviction
4027	CRLRC 01.41	U/s.138 and 142 N.I.Act-Conviction
4028	CRLRC 01.42	Conviction Under P.C.Act-PSE and A.C.B.cases
4029	CRLRC 01.43	Acquittal Under P.C.Act-PSE and A.C.B.cases
4030	CRLRC 01.44	Conviction-C.B.I Cases
4031	CRLRC 01.45	Acquittal-C.B.I Cases
4032	CRLRC 01.46	Conviction Under E.C.Act
4033	CRLRC 01.47	Acquittal Under E.C.Act
4034	CRLRC 01.48	Acquittal Under Economic Offences Act
4035	CRLRC 01.49	Conviction under N.D.P.S.Act
4036	CRLRC 01.50	Acquittal Under N.D.P.S.Act
4037	CRLRC 01.51	U/s.354 I.P.C Conviction (modesty of women)
4038	CRLRC 01.52	U/s.354 I.P.C Acquittal (modesty of women)
4039	CRLRC 01.53	U/s.374 I.P.C Conviction
4040	CRLRC 01.54	U/s.374 I.P.C Acquittal
4041	CRLRC 01.55	U/s.395 I.P.C Convction (Dacoity)
4042	CRLRC 01.56	U/s.395 I.P.C Acquittal (Dacoity)
4043	CRLRC 01.57	Other offences not covered above
4044	CRLRC 01.58	U/s.145 and 146 Cr.P.C by executive magistrate
4045	CRLRC 01.59	U/s.395(2) Cr.P.C.reference by Judicial Officers
4046	CRLRC 01.60	U/s.125 Cr.P.C.maintenance matters
4047	CRLRC 01.61	U/s.438 Cr.p.c Anticipatory Bail
4048	CRLRC 01.62	U/s.437 and 439 Cr.p.c Regular Bail
4049	CRLRC 01.63	U/s.482 Cr.p.c Quash the F.I.R
4050	CRLRC 01.64	U/s.145 Cr.p.c before the executive magistrate
4051	CRLRC 01.65	U/s.482 Cr.p.c Quash the proceedings U/s.498-A I.P.C
4052	CRLRC 01.66	U/s.482 Cr.p.c Quash the proceedings U/s.304-B I.P.C
4053	CRLRC 01.67	U/s.482 Cr.p.c under S.C.and S.T.Act
4054	CRLRC 01.68	U/s.482 Cr.p.c under sec.138 and 142
4055	CRLRC 01.69	U/s.482 Cr.p.c under P.C.Act-SPE and ACB Cases
4056	CRLRC 01.70	U/s.482 Cr.p.c under C.B.I cases
4057	CRLRC 01.71	U/s.482 Cr.p.c under E.C.Act
4058	CRLRC 01.72	U/s.482 Cr.p.c under sec.354 I.P.C
4059	CRLRC 01.73	U/s.482 Cr.p.c under sec.195 I.P.C
4060	CRLRC 01.74	U/s.482 Cr.p.c under sec.125
4061	CRLRC 01.75	U/s.482 Cr.p.c Other offences not covered(Misc.)
4062	CRLRC 01.76	U/s.407 Transfer of cases from Crl Court to Crl Court
4063	CRLRC 01.77	U/s.407 Transfer of cases from subord court to High Court
4064	CRLRC 01.78	U/s.482 Cr.P.C Crl.M.Ps.
4065	CRLRC 01.79	Crl.M.Ps. U/s.439(2) Crl.P.C.Cancellatton of bail

4066	CRLRC 01.80	TR CMP
4067	CRLRC 01.81	CERC
4068	CRLRC 01.82	RT CMP
4069	CRLRC 01.83	COOP. SUGAR FACTORIES/SOCIETIES
4070	CRLRC 01.84	U/s.304-B I.P.C Conviction - Life imprisonment
4071	CRLRC 01.85	U/s.372 I.P.C Acquittal victim against 302 Cr.P.C
4072	CRLRC 01.86	U/s.304-A I.P.C Conviction Motor Accident
4073	CRLRC 01.87	U/s.304-A I.P.C Acquittal Motor Accident
4074	CRLRC 01.88	U/s.498 I.P.C Acquittal - Detaining married Women
4075	CRLRC 01.89	U/s.498 I.P.C Conviction - Detaining married Women
4076	CRLRC 01.90	U/s.323 to 338 I.P.C Conviction - Hurting Voluntarily
4077	CRLRC 01.91	U/s.323 to 338 I.P.C Acquittal - Hurting Voluntarily
4078	CRLRC 01.92	U/s.506 I.P.C Conviction - Crl. Intimidation to cause death
4079	CRLRC 01.93	U/s.507 I.P.C Acquittal - Crl. Intimidation to cause death
4080	CRLRC 01.94	U/s.377 I.P.C Conviction - Unnatural Offences
4081	CRLRC 01.95	U/s.377 I.P.C Acquittal - Unnatural Offences
4082	CRLRC 01.96	U/s.352 to 358 I.P.C Conviction- Assault/Use of Crml. forces
4083	CRLRC 01.97	U/s.352 to 358 I.P.C Acquittal - Assault/Use of Crml. forces
4084	CRLRC 01.98	U/s.363 tp 366 I.P.C Conviction - Kidnapping
4085	CRLRC 01.99	U/s.363 I.P.C Acquittal - Kidnapping
4086	CRLRC 01.100	U/s.366-A to 373 I.P.C Conviction-Procuration of Minor Girl
4087	CRLRC 01.101	U/s.366-A to 373 I.P.C Acquittal-Procuration of Minor Girl
4088	CRLRC 01.102	U/s.417 to 420 I.P.C Conviction - Cheating
4089	CRLRC 01.103	U/s.417 to 420 I.P.C Acquittal - Cheating
4090	CRLRC 01.104	U/s.447 to 462 I.P.C Conviction - Criminal trespass
4091	CRLRC 01.105	U/s.447 to 462 I.P.C Acquittal - Criminal trespass
4092	CRLRC 01.106	U/s.465 to 474 I.P.C Conviction - Forgery
4093	CRLRC 01.107	U/s.465 to 474 I.P.C Acquittal - Forgery
4094	CRLRC 01.108	U/s.475 to 488 I.P.C Conviction - Counter Feiting
4095	CRLRC 01.109	U/s.489 (A to E) I.P.C Acquittal - Counter Feiting
4096	CRLRC 01.110	U/s.489 I.P.C Conviction-Destroying property to cause injury
4097	CRLRC 01.111	U/s.489 I.P.C Acquittal-Destroying property to cause injury
4098	CRLRC 01.112	U/s.311 Cr.P.C Conviction- Addl. Evidence
4099	CRLRC 01.113	U/s.311 Cr.P.C Acquittal - Addl. Evidence
4100	CRLRC 01.114	DVC-2005 Conviction - Domestic Violence Act
4101	CRLRC 01.115	DVC-2005 Acquittal - Domestic Violence Act
4102	CRLRC 01.116	3&4 D.P.Act Conviction - Dowry Prohibition
4103	CRLRC 01.117	3&4 D.P.Act Acquittal - Dowry Prohibition
4104	CRLRC 01.118	U/s.311 Additional Evidence
4105	CRLRC 01.119	U/s.498-A I.P.C Conviction - Dowry harrasment
4106	CRLRC 01.120	U/s.363 tp 366 I.P.C Acquittal - Kidnapping
4107	CRLRC 01.121	U/s.376-D I.P.C Conviction - Rape

4108	CRLRC 01.122	U/s.376-D I.P.C Acquittal - Rape
4109	CRLRC 01.123	U/s.482 r/w 70(2) NBW Dismissed
4110	CRLRC 01.124	U/s.227&239 Cr.P.C - Discharge Accused.
4111	CRLRC 01.125	U/s.482 Cr.P.C r/w 70(2)
4112	CRLRC 01.126	U/s.482 Cr.P.C r/w 457 - Release of Vehicle
4113	CRLRC 01.127	U/s.482 Cr.P.C r/w 451 - Release of Property(Pending Trial)
4114	CRLRC 01.128	U/s.482 Cr.P.C r/w 452 - Release of Property(Conclude Trial)
4115	CRLRC 01.129	U/s.389(2) Cr.P.C - Lower Court Appeal Bail
4116	CRLRC 01.130	U/s.440(2) Reduce the surety amount NBW Pending
4117	CRLRC 01.131	U/s.482 r/w 70(2) NBW DISMISSED
4118	CRLRC 01.132	U/s.311 Cr.p.c. Conviction-Addl Evidence
4119	CRLRC 01.133	U/s.311 Cr.P.C Acquittal - Addl. Evidence
4120	CRLRC 01.134	DVC-2005 Conviction - Domestic Violence Act
4121	CRLRC 01.135	DVC-2005 Acquittal - Domestic Violence Act
4122	CRLRC 01.136	3&4 D.P.Act Conviction - Dowry Prohibition
4123	CRLRC 01.137	3&4 D.P.Act Acquittal - Dowry Prohibition
4124	CRLRC 01.138	DVC-2005 Conviction - Domestic Violence Act
4125	CRLRC 01.139	U/s.482 Cr.p.c under Economic Offences Act
4126	CRLRC 01.140	U/s.482 Cr.p.c under N.D.Pl.s.Act
4127	CRLRC 01.141	Other offences not covered above
4128	CRLRC 01.142	Conviction under Economic Offences Act
4129	CRLRC 01.143	U/s.482 Cr.p.c Quash the P.R.C
4130	CRLRC 01.145	OTHER OFFENCES NOT COVERED IN THE BENCH
4131	CRLRC 01.146	NATIONAL INVESTIGATION AGENCY 2008(CONVICTION)
4132	CRLRC 01.147	NATIONAL INVESTIGATION AGENCY 2008(Acquittal)
4133	CRLRC 01.148	U/s.482 BNSS Anticipatory Bail(CRL.4A-N)
4134	CRLRC 01.149	U/s. 480 and 483 BNSS " Regular Bail(CRL.4B-N)
4135	CRLRC 01.150	U/s. 528 BNSS Quash the FIR(CRL.5A-N)
4136	CRLRC 01.151	U/s. 528 BNSS Quash the PRC(CRL.5B-N)
4137	CRLRC 01.152	U/s. 164 BNSS Before the Executive Magistrate(CRL.5C-N)
4138	CRLRC 01.153	U/s. 528 BNSS Quash the Proc. U/s. 85 BNS(CRL.5D-N)
4139	CRLRC 01.154	U/s. 528 BNSS Quash the proc. U/s. 80 BNS(CRL.5E-N)
4140	CRLRC 01.155	U/s. 528 BNSS under SC & ST Act(CRL.5F-N)
4141	CRLRC 01.156	U/s. 528 BNSS under 138 & 142 N.I. Act(CRL.5G-N)
4142	CRLRC 01.157	U/s. 528 BNSS under P.C.Act - SPE & ACB Cases(CRL.5H-N)
4143	CRLRC 01.158	U/s. 528 BNSS under C.B.I. Cases(CRL.5I-N)
4144	CRLRC 01.159	U/s. 528 BNSS under E.C.Act(CRL.5J-N)
4145	CRLRC 01.160	U/s. 528 BNSS under Economic Offences Act(CRL.5K-N)
4146	CRLRC 01.161	U/s. 528 BNSS under NDPS Act(CRL.5L-N)
4147	CRLRC 01.162	U/s. 528 BNSS under Section 74 BNS(CRL.5M-N)
4148	CRLRC 01.163	U/s. 528 BNSS under Section 231 BNS(CRL.5N-N)
4149	CRLRC 01.164	U/s. 528 BNSS under Section 144 BNS(CRL.5O-N)

4150	CRLRC 01.166	U/s. 348 BNSS Additional Evidence(CRL.5P1-N)
4151	CRLRC 01.167	U/s. 348 BNSS Additional Evidence - Conviction(CRL.5P2-N)
4152	CRLRC 01.168	U/s. 348 BNSS Additional Evidence - Acquittal(CRL.5P3-N)
4153	CRLRC 01.169	U/s.528 BNSS r/w 72(2) BNSS NBWs Dismissed(CRL.5Q-N)
4154	CRLRC 01.170	U/s. 447 BNSS - Transfer of Cases from CrI. Court to CrI. Court(CRL.6A-N)
4155	CRLRC 01.171	U/s. 447 BNSS - Transfer of Cases from Subordinate Courts to High Court(CRL.6B-N)
4156	CRLRC 01.172	U/s. 528 BNSS (CrI.M.Ps.)(CRL.7A-N)
4157	CRLRC 01.173	U/s. 528 BNSS r/w 72(2) BNSS(CRL.7A1-N)
4158	CRLRC 01.174	U/s. 528 BNSS r/w 503 BNSS - Release of Vehicle(CRL.7A2-N)
4159	CRLRC 01.175	U/s. 528 BNSS r/w 497 BNSS - Release of Property (pending Trial)(CRL.7A3-N)
4160	CRLRC 01.176	U/s. 528 BNSS r/w 498 BNSS - Release of Property (Conclude Trial)(CRL.7A4-N)
4161	CRLRC 01.177	U/s. 430 BNSS Lower Court Appeal Bail(CRL.7A5-N)
4162	CRLRC 01.178	U/s. 483(3) BNSS - Cancellation of Bail(CRL.7B-N)
4163	CRLRC 01.179	U/s. 484(2) BNSS Reduce Surety amount - NBWs pending(CRL.7B1-N)
4164	CRLRC 01.180	Bail Relaxation Magistrate Court 483(1)(b) BNSS & Sessions Court 528 BNSS(CRL.7B2-N)
4165	CRLRC 01.181	U/s. 84 BNS (Dowry Harassment) - Conviction(CrI.3A1-N)
4166	CRLRC 01.182	U/s. 84 BNS (Dowry Harassment) - Acquittal(CrI.3A2-N)
4167	CRLRC 01.183	U/s. 105 BNS (Dowry Death) - Conviction(CrI.3B1-N)
4168	CRLRC 01.184	U/s. 105 BNS (Dowry Death) - Acquittal (CrI.3B2-N)
4169	CRLRC 01.185	U/s. 64 BNS (Rape) - Conviction(CrI.3C1-N)
4170	CRLRC 01.186	U/s. 64 BNS (Rape) - Acquittal(CrI. 3C2-N)
4171	CRLRC 01.187	U/s. 74 BNS (Modesty of Women) - Conviction(CrI.3K1-N)
4172	CRLRC 01.188	U/s. 74 BNS (Modesty of Women) - Acquittal(CrI.3K2-N)
4173	CRLRC 01.189	U/s. 146 BNS - Conviction(CrI.3L1-N)
4174	CRLRC 01.190	U/s. 146 BNS -Acquittal(CrI.3L2-N)
4175	CRLRC 01.191	U/s. 310(2) BNS (Decoity) - Conviction(CrI.3M1-N)
4176	CRLRC 01.192	U/s. 310(2) BNS (Decoity) - Acquittal(CrI.3M2-N)
4177	CRLRC 01.194	U/s. 164 &165 BNSS by Executive Magistrate(CrI.3O-N)
4178	CRLRC 01.195	U/s. 436(2) BNSS Reference by Judicial Officers(CrI.3P-N)
4179	CRLRC 01.196	U/s. 144 BNSS maintenance Cases/Matters(CrI.3Q-N)
4180	CRLRC 01.197	U/s. 348 BNSS - Addl. Evidence - Conviction(CrI.3R1-N)
4181	CRLRC 01.198	U/s. 348 BNSS - Addl. Evidence - Acquittal(CrI.3R2-N)
4182	CRLRC 01.199	U/s. 528 BNSS r/w 72(2) BNSS - NBWs Dismissed(CrI.3R3-N)
4183	CRLRC 01.200	U/s. 250 & 262 BNSS - Discharge Accused(CrI.3T3-N)
4184	CRLRC 01.201	U/s. 85 BNS Dowry Harassment - Conviction(CrI.2A1-N)
4185	CRLRC 01.202	U/s. 85 BNS IPC Dowry Harassment - Acquittal(CrI.2A2-N)
4186	CRLRC 01.203	U/s. 84 BNS Detaining Married Women - Acquittal(CrI.2A3-N)
4187	CRLRC 01.204	U/s. 84 BNS Detaining Married Women - Conviction(CrI.2A4-N)
4188	CRLRC 01.205	U/s. 80 BNS Conviction Dowry Death(CrI.2B1-N)
4189	CRLRC 01.206	U/s. 80 BNS Acquittal Dowry Death(CrI.2B2-N)

4190	CRLRC 01.207	U/s. 106 BNS Conviction Motor Accident(Crl.2B3-N)
4191	CRLRC 01.208	U/s. 106 BNS Acquittal Motor Accident(Crl.2B4-N)
4192	CRLRC 01.209	U/s. 64 BNS Conviction - Rape(Crl.2C1-N)
4193	CRLRC 01.210	U/s. 64 BNS Acquittal - Rape(Crl.2C2-N)
4194	CRLRC 01.211	U/s. 70(1) BNS - Rape - Conviction(Crl.2C3-N)
4195	CRLRC 01.212	U/s. 70(1) - Rape - Acquittal(Crl.2C4-N)
4196	CRLRC 01.213	U/s. 74 BNS (Outrage the modesty of Women) - Conviction(Crl.2K1-N)
4197	CRLRC 01.214	U/s. 74 BNS (Outrage the modesty of Women) - Acquittal(Crl.2K2-N)
4198	CRLRC 01.216	U/s. 103(1) BNS Conviction Life Imprisonment(Crl.1A1-N)
4199	CRLRC 01.217	U/s. 103(1) BNS Acquittal Life Imprisonment(Crl.1A2-N)
4200	CRLRC 01.218	U/s. 103(1) BNS Conviction Life Imprisonment (Through Jail)(Crl.1A3-N)
4201	CRLRC 01.219	U/s. 80 BNS Conviction Life Imprisonment(Crl.1A4-N)
4202	CRLRC 01.220	U/s. 98 BNS Acquittal Victim against 339 BNSS(Crl.1A5-N)
4203	CRLRC 01.221	U/s. 64 BNS (Rape) " Life Imprisonment(Crl. 1B-N)
4204	CRLRC 01.222	U/s. 407 BNSS confirmation of Death Sentence(Crl.1C-N)
4205	CRLRC 02.00	MP's and MLA's Cases